SHRI NIRMAL CHATTERJEE Forty thousand or a lakh of people are affected. Now you are giving publicity about payment. Many of the people are not literate, as you all know. In order to reach all these people, to find them out, why don't you seek the cooperation of the Opposition and other parties and form an all-party committee to help them? (Interruptions)

SHRI VEERENDRA PATIL: Sir, I, want to make it clear that there is no question of not seeking the co. operation of the opposition parties. The Government of Madhya Pradesh has already constituted a relief committee consisting of all representatives and the relief committee is considering all these aspects, how to give relief, how much relief has to be given; aE matters are being consL dered there. So far as the casualties are concerned, the State Government hag tried its best to collect the information, and I made it very clear that if any information is available with anybody, they can pass on that information to the State Government and the Government will be too haP-py to receive that information and take a final decision after scrutinizing any information that ig received.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): Sir, with your kind permission just to put the record straight so far as the Government of India is concerned and the legal aspect of this case is concerned, we have not yet decided that we would go only in the American courts. My first preference would be to file cases in India, and cases are being filed in India and we are prepared to amend the law drastically for the benefit of the victims.

SHRI GHULAM RASOOL MAT. TO. What about availability to consumers?

SHRI S. W. DHABE: Sir,

THE VTCE.CHAHIMAN (SHRI SYED RAHMAT ALI): Please resume your seats Mr. Matto and Mr. Dhabe.

MOTION OF THANKS ON PRESIDENT'S ADDRESS

SHRI DARBARA SINGH (Punjab): Sir, I move that an Address be presented to the President in the following terms:—

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 17th Jaunary, 1985."

Sir, I would like to take some time to express in detail.

वाइस चेयरमैन साहव, मझे खशी है इस बात की कि आज इस हाउस में हम एडेस जो प्रेसीहेंट द्याफ ने हमारे मस्तरिका इजलास में पढ़ा, उसके बारे में उसके लिए कुछ कहें। ग्राज हमारे दरम्यान हमारी वह लीडर नहीं हैं जिन्होंने इस देश को बनाने के लिए लगातार 16-17 साल लगाये । यह कोई छोटी बात नहीं है। बहुत बड़ा हादसा हम्रा है और यह हादसा के पीछे कोई मामली हाच नहीं मालम होता । आप किसी को टल के तौर पर इस्तेमाल कर सकते हैं, किसो को लाखच में फंसा कर उससे काम ले सकते हैं, लेकिन कौन है इसके पीछे हाथ ? मैं उसके बारे में पुरानी हिस्टी को दोहराना चाहता है महात्मा गांधी का कल्ल कथ हन्ना उन्होंने पंडित जवाहरलाल ने 1930 में करम खाई थी सारे देश को लेकर और तिरंगे झंडे के नीचे यह कहा या कि हम देश की आजादी को लेकर रहेंगै। 17 साल के बाद वह देश झाजाद हुआ। आजाद देश में उसकी तरक्की के लिए उसको कायम करने के लिए जितनी पंडित जवाहरलाल ने देन दी है शायद ही दुनियां

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में कोई ऐसा ग्रादमी हो, जो उसकी तारीफ और तहसीन न कर सके । लेकिन इसको तोडने के लिए किसने कोशिश नहीं की ? ब्रिटिशर्स ने ग्रपने वक्त में हिन्द-स्तान को तोड़ने की कोशिश की। म्हत-लिफ मजहब में ग्रापस में लड़ाई कराने की एक को दूसरे के खिलाफ उठाने, उनको कुछ फायदा देने, आगे बढ़ाने, यहां कौन सी चीजें नहीं हुईं। लेकिन वे इसमें फेल हये । इसमें महात्मा गांधी की लीडर-शिप में पंडित जवाहर लाल नेहरू तिरंगा झंडा उठा कर ग्रागे बढ़े ग्रीर देश को ग्राजाद करवा लिया । लेकिन इसकी ग्राजादी के बाट सबसे पहला काम साजिश करने वालों ने यह किया कि देश ग्रागें बढा है इस लीडरिशप के अन्दर तो इसको क्यों नहीं खत्म किया जाये । तो ऐसेसी-नेशन जो है वह महात्मा गांधी की हुई। लेकिन यहां बात खत्म नहीं होती इंदिरा जी की ग्रापटर इंडीपेंडेंस इंदिरा जी की देन हैं हम । उसने इतने सालों में इतना बड़ा काम किया है देश की इबादत को कायम रखने के लिए, देश को दुनियां में ग्रपने पांव पर खडा करने के लिए ग्रीर तरक्की के रास्ते खोलने के लिए जो काम किया है, वह हम भूल नहीं सकते । किसी ग्रष्टिसयत को बनने के लिए सालों-साल चाहिये, लेकिन ग्राधे मिनट में उसको खतम किया जा सकता है। यही वह हमारी सबसे बड़ी लीडर के साथ हुया । किसने उसको इस्तेमाल किया ? मैं यह श्चर्ज करना चाहता हुं कि कुछ ऐसे देश हैं, जो हमारे देश की, हमारी तरक्की नहीं चाहते । वे देश के कुछ ऐसे काम करते हैं, जिससे उनको ऐसा रास्ता ग्रस्ति-यार करने का मौका मिल जाए कि हमारे देश को डिस्टेबलाइज करने के लिए किस ढंग से, कौन से हथियार इस्तेमाल कर सकते हैं । इंटरनल ग्रीर एक्सटर्नल दोनों चीजें हमारे सामने हैं।

ग्रापने देखा कि हिन्दस्तान ग्राजाद हम्रा । कश्मीर को टियर-ग्रोफ करने के लिए कौन सी कोशिश नहीं की गई । उसको ग्रलहदा करने के लिए ग्रीर उसका हिस्सा अपना हिस्सा बनाने के लिए हमारे पड़ोसी मुल्क ने कौन सी कोशिश नहीं की, इनफिल्ट्रेशन हुई, सारी चीजें

कीं । लेकिन उसमें कामयाब नहीं हो सके सब जानते हैं कि चाइना एग्रेसन 1962 में हुग्रा, उसका देश ने जम कर मकाबला किया, जहां तक हो सकता था । उसके बाद पाकिस्तान ने 1965 में हमला किया, सब जानते हैं कि क्या हालत उनकी हई, कितना मुंह-तोड़ जवाब देश ने दिया, हिन्द्स्तान के लोगों ने दिया और इसके बाद 1971 में हमारी मरहम प्राइम मिनिस्टर के वक्त में उनको 14 दिन में जो शिकस्त खानी पडी वह सामने है...(ब्यवधान)..

थी बीरेंद्र वर्मा (उत्तर प्रदेश) 1970 में, 1972 में नहीं

श्री दरबारा सिंह: मैंने 1971 कहा । मेरी याददाश्त थोड़ी सही है (व्यवधान) इट वाज 1971, माई हीयर ।

जब यह सारा फेल हो गया । सारे रास्ते फेल हो गये । तो नोथं-ईस्टनं स्टेट में क्या कुछ नहीं किया गया । इसके बाद पजाब और जम्म-कश्मीर में क्या कुछ नहीं हुआ ग्राप जानते हैं कि कितनी इन्फिलट्रेशन वहां हुई, पाकिस्तान की दस हजार के करीब इन्फिलट्रेशन वहां कश्मीर में हुई थी। हिन्द्स्तान को तोड़ने के लिए कहां तक उन्होंने कोशिश नहीं की ? जहां तक वह प्लानिंग कर सकते थे, उन्होंने की । इसके साथ जब वे एशिया रीजन में दाखिल हुए हैं, तो उन्होंने कुछ करना ही था। यह मैं चीफ मिनिस्टर के तौर पर आपसे ग्रर्ज कर रहा हं। मैंने हालात खद देखे हैं। हमारे साथ गजरे हैं हालात । इस बोर्डर पर क्या कुछ नहीं हुआ, कौन सी खराफात उन्होंने नहीं की । हमारे पड़ोसी से ग्रन्छे सम्बन्ध हों, हम चाहते हैं। हमारे प्राइम मिनिस्टर ने अपने वयान में कहा कि हम पड़ौसियों और दूसरे मुल्कों के साथ अपनी कोग्रापरेशन चाहते हैं। देश को बचाने के लिए भी, मुल्क को बचाने के लिए भी, दूसरे देशों को बचाने के लिए भी, लोगों को बचाने के लिए भी हम सब कोशिश करते हैं । वया कुछ नहीं करते।

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श्रापने देखा, जैसे ग्रफगानिस्तान से कुछ लोग अफगान जब ऐसे हालात में अकेले गये. उनका फायदा उठाने के लिए, इस बोर्डर पर उनको हथियार-बंद करने के लिए क्या कुछ नहीं हम्रा ? उनकी इस्तेमाल करने के लिए क्या कुछ नहीं हुआ ? हमारे हिन्दुस्तान में पंजाब के बार्डर पर ऐसे काम करने के लिए उन्होंने कोशिश की, बेशक, लेकिन वह कामयाब नहीं हुये । लेकिन बड़ी तेजी से ऐसे काम करने की उन्होंने हिम्मत की है ग्रीर ऐसे ही टल के तौर पर इस्तेमाल करके हिन्द्स्तान में डिस्टेबलाइजेशन करने के लिए बात हुई कि उस हिस्से के लोगों को तैयार किया जाए ताकि वह एनहिलेट हों सारे हिन्दस्तान से ग्रीर हमारी गोद में ग्रायें । फिर हिन्दस्तान के खिलाफ उनका इस्तेमाल कर सर्वे । यह चाल थी, जिस चाल को कामयाब करने के लिए हमारी अजीज शस्सियत को हमसे दर किया गया । इसलिए महात्मा गांधी के बाद यह चीज ब्राई है और ब्राप कहते हैं कि हन्ना है, चिक ग्रामी का एक्शन हम्रा है।

4 P.M.

में अर्ज करना चाहता हं कि उनके लिए यह पेनफुल डिसीजन था, बहुत सोच-समझ कर, इनएविटेबिल समझ कर किया गया था । वहां जो चीजें मिली हैं उनके बारे में कहं तो ग्रापको पता चलेगा कि कौन-कौन सी चीजें नहीं हुई वहां, जो कि काबिले एतराज थीं । उनके ही एक सेक्शन ने, जिसका नाम बब्बर खालसा है, कहा यह तो होना था। जितनी खराफात और जितनी गन्दगी वहां हुई वहां कुछ शायद कहीं नहीं हुई ग्रीर यहां की एक्स-मेम्बर निर्लेप कौर ने भी कहा कि वह धोबीघाट बना हम्रा था । यही नहीं, जिन पर ग्राज हमला हम्रा कृपालसिंह जी ने-प्राइम मिनिस्टर के कल्ल पर बयान देकर वापस लेने वाले-ग्रपने एक कार्यकर्ता को भेजा खबर लेने के लिए ग्रीर फिर कहा आपका कल्चर श्रीर है, हमारा कल्चर अर्थर है। इससे ज्यादा शर्मनाक बात क्या हो सकती है ? इस मुल्क की हिफाजत को कायम रखने वाले इस खानदान के लिए कहते हैं कि खानदान का एक ब्रादमी

ग्रोर ग्रा गया-उस खानदान क लिए जिसने मोतीलाल नेहरू से लगातार अब तक इस हिन्द्स्तान की हिफाजत को कायम रखन के लिए सब कुछ निछावर किया है ।

ग्रव में कहना चाहता हं कि यह क्यों हम्रा । क्या यह बात गलत है कि ननकाना साहब में बाहर के जो एक्स्ट्रीमिस्ट ग्राये थे उन्होंने वहां मीटिंग की, नारे लगायें श्रीर पाकिस्तान के उस मिनिस्टर के गले में हार पहनाये जो वहां गया या ग्रोर यह भी कहा कि हम ग्रापके साथ हैं। ये सब हिन्दस्तान से गये लोग हैं, पंजाब के लोग हैं । इतना ही नहीं, इससे ज्यादा मैं श्रापको उस तरफ ले जाना चाहता हं कि पंजाब में गुरुहारे के अन्दर क्या कुछ हम्रा । मुझे याद है लेट प्राइम मिनिस्टर के ग्रल्फाज थे कि हम इस व्हाइट पेपर को ब्लेकेन नहीं करना चाहते वह बता कर । ठीक थी बात उनकी । जो खरा-फात हुई हैं उस पाक जगह के श्रन्दर उसको कोई भी जीहोण ग्रादमी कन्डेम करेगा। उसके सवत हमारे पास मीजद हैं । मैं यह कहता हं जिस पाक जगह को हम सबसे बड़ा मानते हैं, जिस गरुद्वारे का इतिहास है, जो ग्रात्मा श्रौर परमात्मा का रिश्ता जोड़ने की जगह है, उसको नापाक करने के लिए जितने काम किये गये वे वयान से बाहर हैं । इसलिए हमारी कांग्रेस की कल्चर ने हमारी लेट प्राइम मिनिस्टर को इस बात के लिए मजबूर किया कि वह उसका जिक्र न करें, कि हमारे आपोजीशन के भाई कहते रहे कि जिन्न नहीं हमा। मैंने जिक्र किया था जब व्हाइट पेपर पर बोला था । मैं कहना चाहता हूं कि क्यों बाबा सन्ता सिंह ग्रीर सरदार बटा सिंह को एक्स-कम्यनिकेट किया गया । इसलिए किया गया कि वह रिलीजन और पोल-टिक्स को इकटठा चलाना चाहते हैं। हम कहते हैं कि रिलीजन का वास्ता पोलि-टिक्स से नहीं होना चाहिये । पोलिटिकल पार्टी गुरुद्वारे के बाहर ब्राकर काम करें। प्रजातंत्र में सब को इजाजत है पार्टी बना कर काम करें, लेकिन उसकी कोई श्राइडियोलोजी हो । ग्राज कल ग्रा**इ**-डियोलोजी बहुत कम दिखाई देती है।

कहीं अकाली पार्टी की कोई स्नाइडियोलोजी दिखलाई पड़ती है। लेकिन रिलीजन के नाम से यह चीज हमारे सामने पेश की जा रही है ग्रीर कहा जा रहा है इम पर ज्यादती हो रही है। उन पर ज्यादती नहीं हुई है। जब वहां बाजारों में लोग कत्ल किये जा रहे थे तो किसी गरुद्वारे से ग्रावाज नहीं उठायी। हम से किसी ने नहीं कहा कि बरा हम्रा है और यह जलालत की बात है कि हमारी प्राइम मिनिस्टर का जब शव उठ रहा था तो वह बयान दे रहे थे कि हमें इसका कोई अफसोस नहीं है। यह शर्म की बात है। मैं सम-अता हं कि हमारी सारी कम्यनिटी आज शर्म से इब रही है कि उनके रिलीजस लीडर ऐसी बात करते हैं । उनका यह काम नहीं था । रिलीजस लीडसं के लिये तो सब लोगों को एक समान होना चाहिये । गरू ग्रंथ साहब में मीजद है । लोग इस का प्रचार करते हैं, इस पर अमल करने को कहते हैं, लेकिन इस से उल्टा काम करने वाले जो यह चन्द लोग हैं जो सारी फिजां खराव कर दिये हैं। यह सारे ही ब्रकाली नहीं है ब्रौर सारे एक्सटीमिस्ट ग्रकाली नहीं है। ऐसा काम करना खराब वात है। क्या यह कोई मजहब की बात है। मैं समझता हं कि हर कातिल ला-मजहब है । कातिल का कोई मजहब नहीं होता सिवाय कत्ल करने के । इसलिये मैं उस मजहव को मानने से इंकार करता हं जो कातिल की हिमायत करता हो। किसी मजहब में नहीं लिखा कि कातिल ठीक है। . ग्रगर बीस साल तक कोई ग्रादमी संत महात्मा बना रहे भ्रौर 21वें साल में वह कोई कत्ल कर देता है तो उस को कोई संत महात्मा नहीं कहेगा। उसको तो कातिल कहा जायेगा। इसलिये मझे ग्रफसोस है इस बात पर कि जो कछ वहां हो रहा है।

Motion of Thanks on

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ग्रब खालिस्तान का झंडा कहां रहा। बह दर्भनीय डयोडी पर लगाया गया जो ड्योढ़ी हिन्दू, मुसलमान, सिख, ईसाई, पारसी, कोई भी हो, उसके लिये वह दर-वाजा 24सों घंटे के लिये खला रहता है और उसकी बनियाद एक हमारे मुसलमान पीर ने डालीथी। उस में हर किसीको जाने

की इजाजत है। किसी के लिये कोई रोक नहीं है । लेकिन वहां खालिस्तान का झंडा लगाया गया खालिस्तान जिन्दाबाद के नारे लगाये गये। वह कहते हैं कि चन्द शरारतियों ने यह काम किया है। दो घंटे तक वह वहां रहा । सारा खालिस्तान स्टूडेंट फेडरेशन का और सिख स्टूडेंट फेडरेशन का रेजोल्यशन पास हम्रा और फिर तीन सौ ग्रादमी वहां गिरफ्तार हुये । वह सारे ग्रम्तसर के रहने वाले नहीं थे। वं लोग दिल्ली के, यू० पी० के, बाहर से आये हये लोग थे। यह सब वहां होता रहा। हम क्या समझें कि यह सब कौन कर रहा था। इसके बारे में ही मैं कछ अर्ज करना चाहता हं। यह पहली बार नहीं है। महात्मा गांधी का कत्ल होने के बाद बहत से ऐसे लीडर हये हैं कि जिम का कत्ल किया गया करीब के मल्कों में। लियाकत ग्रली खान. बंदरनायके और बंगला देश के श्री मजी-बर्रह्रमान का कल्ल किया गया ग्रीर उसके बाद हमारी सब से बड़ी लीडर श्रीमती इन्दिरा गांधी का करल किया गया । इसके पीछे साजिश नहीं है तो ग्रीर क्या है। हमारे देश के डि-स्टेबलाइजेशन के लिये कदम उठाये जा रहे हैं यह मैं कहना चाहता हं। जीन विवर्क पैदिक जो य ०एस ०ए० के हैं उन्होंने दिसम्बर में "बालकनाइजेशन आफ इंडिया" नाम की एक पस्तक लिखी है कि हिन्दस्तान को कैसे तोडा जा सकता है धौर उस में उसने लिखा है कि :

This is a report which has been published and still remains uncontradicted. This document specifically mention: "The Gandhi regime pursues an anti-American policy on a number of issues." It pointedly mentions that "India's weakness lies in many unresolved domestic and international problems" and that "there is a noticeable growth of separatist movement which would destroy its influence in the Third World and elsewhere." It does not leave it here. In unmistakable terms it says that 'even if India does not succumb to balkanisation, the non—Communist opposition to Indira Gandhi might consolidate

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its ranks and create an increasing possibility of emergence an alternative Government".

ग्रनमिस्टैबयल टर्म्स में बालक-नाइजेशन तो हो नहीं पाया ग्रीर वह रुका है तो इसलिये कि आज देश में एक कांशियसनैस आई है और वह यह कि हमें हिन्दस्तान को कामय रखना है। इसके डैन्जर्स का ग्रीर वाहर के डेन्जर्स का मुकाबला करना है । मैं ग्रापसे सही तौर पर अर्ज करना चाहता है, - ग्रपोजिशन वाले भी इसका जरूर समर्थन करेंगे कि लोगों ने जो वोट दिया है, वह सोच समझकर दिया है ताकि हमारे देश को तोड़ने की जो ताकतें हैं, बाहर से ग्रीर ग्रन्दर से लगी हुई ताकते है, उनको रोका जा सके। एक एक ग्रादमी जो देहात में रहता है, कस्बे मे रहता है, पढ़ा लिखा नहीं है, वह कुछ नहीं जानता, मजदरी करता है, खेती करता है, उसका खाना भी परी तरह से नहीं मिलता है, लेकिन उसकी सोच यही है कि मेरा देश बचेगा तो मैं कहंगा मुझे खाना मिलेगा, अमन मिलेगा, शान्ति मिलेगी, दुनिया में जो बार है उसको खत्म किया जा सकेगा।

एक प्रोफेसर राबर्ट हाडं ग्रैंव हैं, न म भी खब है। उसमें बह भी कहा कि इंदिरा गाँधी का करल पहले होगा, तो बया होगा, इसके बाद होगा तो क्या होगा। यह भी बहुत नापतील कर कहा गया है। 214 सफे की एक किताब है उसमें यह लिखा गया है। डिस्टेबिला-इजेशन के खतरों के बारे में इसमें जो लिखा गया है वह ग्रखबारों में छपा है।

SHRI VISHVAJIT PRITHVUIT SINGH (Maharashtra): It is a secret report extracts of which have been published in newspapers.

श्री दरबारा सिंह : यह मैं इसलिय कहता हूं कि जो फोसेज हैं ये पीछे से कर रही है। इंपीरियलिस्ट फोर्सेज हैं। अब ये अटैक करके किसी मुल्क को डिस्टेबिलाइज नहीं करना चाहती.

वह डिस्टेबिलाइजेशन का नया तरीका मखितयार कर रही है और वह यह है कि पैसा भेजो, टैडर्स भेजो, ट्रेडर्स भेजो, ग्रादमी भेजो, ग्रादिमयों को तोड़ो, थोड़ा खतरा पैदा करो ताकि वह हिन्दस्तान तो तोड सके। इसकी मिसाल में दैना चाहता हं, श्रौर वह यह है कि इस साल जो सी० ग्राई० ए० का जो डाइरेवटर था, ग्राज से चार पांच साल पहले उससे पूछा गया था कि द्याप दूसरे मुल्कों में क्यों दखल देते हो तो इसने कहा कि इसलिए दखल देते हैं कि जो हमारा साथ नहीं देते है वह हमारे दश्मन हैं ग्रीर उसको तोड़ना है ग्रीर तोडने यह तरीका है कि ग्रादमी भेजो, पैसा भेजो, उस देश पर पैसे से कब्जा करो, एक दूसरे को लड़ाओ और मुल्क को तोड़ों।

श्री विश्वजित पञ्चीजित HE: किसिजर साहब जब यहां भ्राये थे तो उन्होंने यह कहा . . .

श्री दरबारा सिह Let me have my say.

तो मैं कहना चाहता हूं कि यह एक ऐसी धारा है जिसको हम इग्नोर नहीं कर सकते। ये इंपीरियलिस्ट फोर्सेज चाहती हैं कि हम किसी तरह ट्टे। इतना बड़ा चड़ना था। ग्राज उसने कम्युनिज्म से इंकार कर दिया। उसने कहा कि सौ साल का जो ढाँचा है वह हमारे सिर पर कहां तक लदा रहेगा, उन्होंने उसे फैंक दिया । मैं कहता हूं कि अमरीका कई तरीकों से दाखिल हो रहा है क्योंकि वह चाहता है कि कैंपिटलिस्ट, इंपीरियलिस्ट के जो टेन्टेकिल्स है वे इतनी दुर तक चले जाये जिससे दूसरे देशों को कब्जे में लाया जा सके। वहां भी यह शरू हम्राहै। लेकिन हमारे इर्द गिर्द जो हुआ है में उसका जिक्र कर रहा हूं।

ग्रभी स्टेटमेंट में राव साहव ने कहा कि पाक ने समझौता किया है कि हमारी जो बाहरी ताकत है वह कैसे मजबूत करनी है ज्वाइंटली श्रीर

उसके लिये मिसाइल्स दिये जायेंगे जो कि बहुत खतरनाक तरीके के होंगे। इसके साथ ही साथ में अर्ज करना चाहता हुं कि क्या कुछ नहीं हुन्ना । डियेगा गाणिया में कौन सी ताकत वह नहीं वना रहे हैं ? पाकिस्तान की पाइल-ग्रप ग्रामी जो वहां कहीं चली गई है, जो बार्डर कास कर गई है, उनको ट्रेनिंग दे रही है।यह एक बड़ी खतरनाक बात चल रही है जिसको हमारे इस मुल्क ने समझा है। ग्रुफसोस है कि हमार बड़े-बड़े जो इंटलेक्च्यल लीडसं हैं उन्होंने इसको नहीं समझा है। श्रवाम के ग्रंदर जो एक गांव बैठा है, रेडियो सुने वर्गर ही ग्रपने दिमाग में यह समझ लिया है कि हिन्दस्तान सबसे पहले है बाकी चीजे वाद में ग्राती है। ग्रगर यह बात ठीक है तो मैं राजीव जी के वारे में कहना चाहता हं, वह चले गये, ग्रन्छा ही हुग्रा, मैं ठीक से कह सक्गा, वह यह है कि एक तरफ हमारी सबसे बड़ी ग्राजम लीडर का शव पड़ा है ग्रीर दसरी तरफ ग्रफसोस करने वाले ग्रा रहे हैं। उनके चेहरे के ग्रंदर जरुम है जो जहम भरा हुआ है शायद कोई उसको श्रहसास न करे लेकिन ज्यों ज्यों वक्त गुजरेगा, त्यो-त्यों लोग ग्रहसास करने लगेगे कि हमारे साथ क्या बाक्यात हुए है । बहुत देर बाद ऐसा लीडर पैदा हथा है कि आज उसकी मदर की मृत्यु पर लोग ग्रफसोस करने ग्रा रहे हैं और वह सब लोगों के ग्रास पोछने के लिये दिल्ली के बाजारो, गली-कचीं में घम रहा है ग्रीर कह रहा है कि शांति रहो, ग्राप लड़ो मत । ग्राप यह जो काम कर रहे हैं खराव कर रहे हैं, इसको मत करो । लोगो के आस पोछ रहा है ग्रीर ग्रपने ग्राम् पी रहा हैं। यह वातें बड़ी मिश्कल हैं। किसी जिग्ने दिल वाले के लिये समझ-सोचवाले के लिये, किसी जी-होश वाले ब्रादमी ही यह कर सकते हैं। मझे कम ही हिस्टी में ऐसे आदमी मिले हैं कि इतने वाक-यात होने के बाद भी अपना तवाजन कादम रख सके दिमाग पर । उन्होंने यह तवाजन कायम रखा । कई मुल्को के लोग यहां ग्राये ग्रीर हर एक से वह मिले। उन सबने ग्रपने मल्क में जाकर 1396 RS-16.

यह कहा कि जो होश काबिले तारीफ और श्रपनी पालिसी को चलाने वाला एक नीजवान ग्रागे ग्राया है इस 21वीं सदी में। इसका मतलब यह है जि उन्होंने यह पा लिया है कि यह उस पालिसी ग्रीर प्रोग्राम को जो देश में चल रहा है, उसको चलाने वाला है। क्या नहीं इन्दिरा गांधी के वक्त में किया। हमारा एग्रीकल्चर बढ़ा है और इतना बढ़ा है कि हमने इसमे टन अनाज और पैदा किया है और जहां कहीं जरूरत होती है या दनिया भर में जहां रिलीफ देने की बात आई. हमने रिलीफ दिया । क्या नहीं किया उन्होंने । इकोनोमी को ठीक करने की कोशिश की, मुल्क को ठीक करने की कोशिश की । 104 मुल्कों की जब उसकी चेयर परसन बनाया तब से यह हसद खराफात शरू हुई। तीसरी ताकत अगर दुनिया में खड़ी की तो इन्दिरा गांधी ने खड़ी की। जो लोग मर रहे थे उनको खड़ा किया। ताकत वालों से मुकावला करने के लिये उन्होंने समझ बझ स काम लिया । यह छोटी बात नहीं है । यह हसद या उनकी खराफाते ह्याग श्रायी है। जितनी उन्होंने मेहनत की उस मेहनत को खत्म करने वाले यह इम्पेरिलिस्ट फासेंज सारा जोर लगा रहे हैं। इससे देश की डोमोक्रेसी नीचे चली गई है। लेकिन महात्मा गांधी और जवाहर लाल जो पंचायती राज दिया है, जो सिस्टम डेमोकेसी का दिया है उसकी जड़े इतनी मजबूत और गहरी हैं कि उसको कोई उठाकर फैंक नहीं सकता । डेमोकेटिक सेट अप कायम करने, अपने देश की इज्जत वचाने के लिये ग्रपना सम्मान कायम करने के लिये उन्होंने लीडरशिप अच्छे लोगों का दी है। राजीव गांधी जो एक नौजवान है, सारे लोगो को साथ लेकर आगे वढा है। अभी पीछे उन्होंने सारे अपी-जिशान लीडरों को ग्रलग-ग्रलग बला कर उनके हालात सुने । उनसे डिस-कशन की। उन्होंने क्या कहा, हमें मालूम नहीं । लेकिन उनसे जो बात की उससे ऐसा लगता है कि उन्होंने यह कहा कि हमे ग्रापका कोग्रापरेशन चाहिये जब

श्री दरवारा सिंह कि हमारे पास 400 से ज्यादा मैम्बर है। हमारे चार सौ मेम्बर ग्राए हैं, लेकिन यह सिर्फ मेम्बरों का ही सवाल नहीं है। हमें देश को श्रागे ले जाना है, जितने मेम्बर ज्यादा हैं, उतनी ही हमारी जिम्मे-वारी भी ज्यादा हो जाती है। हमें बहसास के साथ आगे काम करना है। एन्टी डिफोनशन बिल का है। सवाल ले र्ल जिये । हमारे दोस्त यहाँ पर बैठे हए हैं। मैं भी उस कमेटो का चैयरमैन रहा हं। इसमें किसी को लगाने की बात नहीं है, कोई नहीं चाहता था। लेकिन प्रव ग्रहंगेवाजी लगाई जा रही है। य सब बातें देशने की हैं। स'रे करण्यन को दूर करने के लिए कोशिश की गई है । जो करण्ट एलीमेन्ट है उनको इधर-उधर खिसकाने की कोशिश की गई है। आज हो आपने सुना कि कितनी गिरफ्तारिया की गई हैं । मैं भूबह बहुत सुनता रहा हं । मुझे यह सुनकर हैरानी हुई कि हमारे दोस्त पूछते हैं कि इस मामले में कौन-कौन लोग थे। आपको तो तारीफ करनी चाहिए थी कि उन्होंने डिप करके उन लोगों को सजा देने की कोशिश की है। हमारे न्लक की जो सारी प्लानिंग थी उनको ्रहोंने दूसरे मुल्कों को भेजने की कोशिश को । इसमें कौत-कौन मुल्क थे ? चाहे फ़ांस का मुल्क हो जिसके आदमी की **डिपोर्ट** किया गया है, वह आदमो किस की बिना पर, किसके कहते पर यह कास कर रहा था, आया इसमें फ्रांस की गवर्नेमेन्ट इन्वोल्व है या सो० ग्राई० ए० है, हमें इस बारे में कुछ नहीं कहता है। हमें तो यह पता है कि ये लोग इस बात के लिए काम कर रहे थे। किस की मार्फत काम कर रहे थे, इसका पता चल जाएगा । आप इस बात पर

गौर करें कि उनको तेजों के साथ पकड़ा

म्या । ये जो बदमाश हैं, गुण्डे हैं या

जो गददार हैं, इनको पकड़ा गया है । द्याप पूछते हैं कि कौत-कौन लोग घे ? इन सारे लोगों को अन्दर धकेल करके मुल्क को यह बताया गया कि हम करण्ट लोगों को हटाने की कोशिश कर रहे हैं। ये लोग सारो इन्फारमेशन डिकेना निनिस्टो से, होम मिनिस्टों से ग्रीर बेबाडेन्ट के दफ्तर से भेज रहे थे । यहां तक कि ये लोग प्रेजोडेन्ट के घर तह भी पहुंच गये थे । इन नोों को इन्हों सजा होनो चाहिए कि सब को सबक मिले। मैं तो कहता है कि हमारे यहां तो डेमोकेनो है यहां ऐता कुछ नहीं हो सकता हैं, लेकिन अगर कोई बाहर का मल्क होता तो इतको बद्धात नहीं करता । वे मुल्क तो गोवा मारने के लिए भी तैयार हो जाते हैं। लेकिन इन लोगों को लम्बो सजाएं मिलना च हिएं ताकि ये लोग सारी उम्र जेल में रहें। ब्राज ऐसे लोगों को सजा देने का जरूरत है।

हमारा देश आगे वड़ा है। इत ग्रामे बढ़ते हए देश में यह कहते हैं कि एक नाट एण्ड क्लोन गवर्नमेन्ट देते के लिए हम कोशिश करेंगे। एक वान मैं ब्रापके नोटिस में यह मा न ता चहता हं कि हमें एक रिच हेरिटेन मिना है। हमारा बड़ा मुल्ह है। इत्रही बातरे हेप्टिंज है. इसके रिसोर्गेंग हैं. इसके कल्बर है. इत्रहा अपना काम है, इत्रहा बहुत बैकग्राउन्ड है. यह प्रक दूतरे मुल्कों से बहुत मृतलिक है और इतको मक्षिकलात भो मतलिफ हैं। इनको हल करने के लिए हमारे ब्राइम मिनिस्टर ने जो टोत अप किया है उसको अपे बढ़ाने के लिए हम कोशिश कर रहे हैं। प्राके सामने जो बातें मैंने पेश का है उनको मैं जल्दा खत्म कर रहा है ताकि प्रानी वक्त में सारो बातें खत्म कर दं। मैंने श्रापके सामने जो ख्यालात दिये हैं उसमें

मैंने अपोजीशन को कुछ नहीं कहा और कुछ बात कहने की भी नहीं है। मुझे सिर्फ एक बात कहनी है श्रीर वह यह है कि द्याप लोग हलफ उठाये कि हम देश की हिफाजत के लिए लड़ेंगे। आप लोगों ने ऐसा कभी नहीं कहा । आप ने इलेवशन के चार्टस बनाये होंगे, मापने कुछ कहा होगा और लिखा भा होगा। लेकिन उस पर एक्शन क्या किया है ? में उसका बयान नहीं करना च हता हं तलखी पैदा नहीं करना चाहता है। ग्रन्थ लोग हलफ उठायें कि अगर देश कर हमला होगा तो हम सरकार की मदद करने के लिए तैयार होंगे उसक पव को जापरेशन एक हिन्ह करेंगे । केवन विवेदिव प्रोग्राम से, गाली-ग्लोज से या दाहर जाकर देश के खिलाफ कहते ने कुछ होने वाला नहीं । अभो देश हो वनाने के लिए. 21वीं सदी में जो नीव-जवान आगे आया है, उसको मदद करा। जो मेच्योर लोग हैं, एक्तपोरिएन्स लोग हैं वे उनको एडवाइस दें नवजवान को हेनिंग दें, जो नई नस्ल आई है जो गलत चीजों को कंट्रोल करना चाहत है उसको हम मदद करें और ऋरी वड सर्हे। यह बढ़ने के लिये ही ये सारे हालात हैं जो पैदा किये जा है हैं, जिससे कि हम आगे बढ़ सकें । यह एक एड्रेस है, इस खुतवे में प्रेजं/डेन्ट आफ इंडिया ने अपना एक नक्शा जो दिया है हमें वह ्नलाइट करता है कि इन हालातों पर काब करके कैंसे हम कोशितली स्रामे वड सकते हैं, इन बातों को आपके सामने हाउस के सामने पेश किया है ।

SHRI M. M. JACOB (Kerala): Mr. Vice-Chairman, Six, I am extremely happy and thankful for giving me this opportunity to second this Motion so ably moved

by the distinguished- Member of this House, Shri Darbara Singh Ji. I am also happy at ths moment that we are meeting at a time when the new Government under Shri Rajiv Gandhi is able to unearth the spy ring that was operating in this country to "the detriment of our country's interests. I congratulate the Prime Minister for the speedy action he was able to take in this direction.'

Sir, we are meeting under a sad spell because we lost our beloved leader, Shrimati Indira Gandhi. The atmosphere that was prevailing in this country prior to her death was ably illustrated by Shri Darbara Sinkh Ji. I do not want "to elaborate on this point. One factor has to be remembered. When there is atmosphere of violence created in a country, wherever it is, it Will result in unfortunate incidents. We can see from the history of this country itself. One of the political parties at the time of independence met in Calcutta and passed a resolution of violence which is known as the "Calcutta thesis". Consequently it resulted in the Telangana struggle and killings of a large number of people. Again, Sir, we noticed similar occasions when the atmosphere was vitiated by hatred, by the elements of hatred the violence erupted to the surface. So, this time the opposition parties, though with a good motive perhaps, had their conclaves with tte Akali Dal to destabilise or defeat the Congress or to destroy Shrimati Indira Gandhi; whatever it is,- some of the extremists who pretended that they were also a part of the Akalis thought that the atmosphere is ripe for them to do any kind of mischief they want. So the country has witnessed a series of unfortunate incidents in several parts of the country.

[Shri M. M. Jacob]

Sir, Shrimati Indira Gandhi had to face so many challenges— the challenge from -the presence of naval operations in. the India Ocean, super power presence in the Indian Ocean, the presence of so many armaments in the neighbouring country, the separatist 'tendencies that erupted in various States and so many difficult situations. You have seen that at that time the conditions prevailed in this country for unfortunate incidents. But Shrimati Indira Gandhi stood like a fortress amidst the burning situation in the country and protecter us. She protected 700 million people of our country and she had to lost her life. She had to sacrifice her valuable life in the process of protecting our lives and our security.

Sir we have come out after the elections and in the elections the people of India h/ave voted the Congress Party with a massive majority.

The Presidential Address has mentioned about our victory and the new Government's assuming charge. Sir, in this election, one can notice easily if one makes an analysis of the voting pattern that the new generation of the people voted in faour of the Congress because they wanted security, safety, integrity and unity for this country. So, with the vote of the new generation, with the vote of the minorities, with the vote of the majority, with the vote of the Harijans and women, this Government came to power with a massive majority. Sir, I mentioned this because I want to draw your kind attention to the 'Organiser' dated January 6, 1985 in which the election results are analysed in a slightly different manner. The headline they have given is, 'a massive Hindu mandate'. And they said, "This speaks of sentimental patriotic nature of the people of India, especially the Hindu mass, for it was the

conscious Hindu votes consciously and deliberately solicited by the Congress (I) as a Hindu party." Sir, I read out this portion because this election showed that irrespective of the caste, the creed, the community, all people voted for a Party which offered security, which offered protection to the people of India. The security and integrity of the country was in question. So, here was a Party which could have a leader like Rajiv Gandhi who could inspire the confidence of the people and which could get votes. Sir. all the Members of the minority community. whether it is in UP or Maharashtra or Bihar or Kerala, were all elected with a thumping majority by the majority community and the minority community. There was no question of any community or caste playing a dominant role. Even in my own State of Kerala the minority community people are voted with maximum number of votes in spite of the fact that there may be a majority community there. And the majority community people are voted to power in a place where the minority is in a majority. So, I find that this allegation is unfortunate at this time because this is with a simister motive to divide the people of this country again on communal lines and to foist communal hatred and communalism in our beloved Motherland. I refer to this because it is a very important point.

Secondly, Sir, now this Presidential Address has mentioned about the electoral reforms. I do not want to elaborate on the electoral reforms. But I do welcome the Anti-defection Bill that is on the anvil. And I do not want to elaborate on this. This-is the need of the hour and that will certainly save democracy in the country and will see that the country runs with stable governments not only at the Centre but in the States as well.

[The Vice-Chairman (Shri Santosh Kumar Sahu) in the Chair]

Sir, the third point that I want to bring to your kind notice is the massive arms build-up in the neighbouring countries. Sir, when a country arms itself beyond its capacity, naturally anxiety is there among the people in the neighbouring country. This is a fact. Sir, the 'National Herald' of October 14, 1984 has published a news item about the survey report of the Institute of Strategy of Studies, London. The survey reoprt has come out with a revealing fact that Pakistan, our neighbour, has defence equipment three times that of India. They say that the military spending in Pakistan is the fourth in the world. According to them, when we spend 17.6 per cent of our expenditure for defence, Pakistan is spending 47.6 per cent for their defence. The per capita defence expenditure in India is 8 dollars whreas in Pakistan it is 21 dollars. The Gross National Product spent on defence in India is per cent whereas in Pakistan it is 7.1 per cent. Sir, 1 read out these figures because when some of the imperialist powers, some of the masters who wanted to rule all over the world have been dumping arms and ammunitions across India in the neighbouring countries, India has every right to defend herself to protect her safety, integrity and sovereignty. So, India is naturally worried about this kind of activity, India is concerned about these actvities. So,' this is a matter which this new Government will have to view with a great urgency.

Sir, another point which I thought of is the tendency of desabilisaton of this country. factors, regional parties had For various come up in our country.

Some regional parties have born. Some have died. Some are in the process of taking life Some are in the process of losing life. I am not going into the merits of the regional parties. What happens is this. There is a peculiar situation in the country. There regional parties with

national outlook and there are national parties with regional outlook. This is a very peculiar situation. Even in the last elections, we have found that some national parties took refuge behind the regional parties. They call themselves national, but they are regional. They have only regional interests. In a democracy like India, where you have to contend with several languages, several religious groups, several ethnic groups, several dialects, several cultural differences, we have to see that national ideal come to the forefront. Only a national party can do this successfully. But I am not opposed to the regional parties. But they have to see that they also play the national tune because without the nation, there can be no regional parties. When I say this, I have my anxiety about certain things. This happened in the pre.partition days. Soon after the declaration by the then Muslim League for a separate Muslim State, when Jinnah advocated the cause of the Muslim League for a separate Muslim State, there was a party in India, in 1942, which passed a resolution that there should be a right of secession for a State in India. It said that any State in India could join or go out of the Indian Union. They have not corrected their statement so far. One of their leaders came out with this statement and the resolution was passed. It was criticised by my Party, the Congress Party. We had to fight with that political party at that time and say 'You are doing an anti-national thing at this moment of time when the country is fighting for its Independence; you are putting the clock back. But Sir, it was an unfor tunate thing. Because of the existence of such elements and thinking in this country, even if you see a regional party invariably as an innocent party, I think it is a dangerous move because behind the regional parties, the sinister motives for bal kanisation of this country lay.

I have seen the reports Mr John Strachey a British historian who

[Shri M. M. Jacob] said that after the exit of the British from India, India will divide into pieces. I have seen the reports of many historians who said that after the exist of the British from India, India will no longer stand as one unit, that India will not survive. India has survived all these 37 years, in spite of the prophecies of all these historians. This is because we had a structure, we had a political philosophy, we had an ideology and a political party which took the country forward.

When Jawaharlal Nehru announced the first electians in this country in 1952, when he made the announcement for the first Lok Sabha elections, many people were anxious as to what is going to happen to India. But when the election results came, when they saw people contesting under the label of different parties, people coming out victorious and Nehru forming the Government in India, in London, the Manchester Guardian, the famous newspaper wrote the editorial that

India is the cradle of democracy that Asia. Today, India stands as the citadel of democracy in Asia, not only in Asia, but in the whole world. Here, we do not distinguish between people and people. We do not distinguish between the rich and the poor. We give protection to the poor and bring them forward. There is no country in the world including the U.S.A., where the poorest of the poor have the facility of reservation to come to the forefront. Can you show any country in the world where the poor, the Harijans, the downtrodden,

have the facility of reservation in jobs, in employment, in other areas, in getting houses, house-sites and so on? This is the only country which has done that. This is a country where a new culture is existing, synthesis of different cultures, where we see human beings as human beings. Mr. Darbara Singh may come from Punjab and I may come from Kerala. But so are one in defending this

country. Right from the Himala; to Kanyakumari, this country is or and united. There is no difference.

Sir. I do not want to take the tin of the House. But I would like to mention just a word about the economic position. Permit me to read from this document. This is about the before economic situation in India Sir, in Independence. his Address. the President has correctly mentioned about the country's achievements in the fields of industry, agriculture, balance of trade etc. All these have been correctly mentioned. I am not quoting the figures.

But from where did we start? 1 am reading one sentence from this old publication 'India on the eve of independence'. I quote:

"The situation complicated by a rate of agricultural production that was amongst the lowest in the world led one to almost permanent scarcity of foodstuff during the years 1800 to 1900. More than 32 million Indians died of starvation. There were as many as • 30 famines in 90 years from 1857, the last being the *one* in Bengal in 1943 which took a toll of 3 million lives."

This is the India inherited by Shri Jawaharlal Nehru, this is the India inherited by Shrimati Indira Gandhi, but today look at our food production and the agricultural production. We have not only topped, but we are fifth in the world in the food production. Compared to the industrialised countries we have reached fifth place in our food production. Our farmers, our agricultural labourers work hand in hand to produce 154 million tonnes of foodgrains. This is not a joke. We have reached very high in all fields: in science and technology we are number three in the world, in defence we are number four in the world. We have achieved tremendous success in industrial production. Everybody predicted that we are going to dogs. Now we showed a remarkable progress of 7 per cent Increase in the industrial production. It is not a

small thing. I say this because all countries, who are enemy to us, thought that they could destroy India gradually by spreading dissension in this country. What happened? I am very sorry to say at this stage that some of our intellectuals, writers and even some of the newspapers failed to see the contributions made by our intellectuals, our scientists, our technocrats, our young engineers, our young lawyers, our young doctors, in building up this country. The enemies of our country wanted that there should be a feeling of frustration in this country. When we say that nothing is progressing, a sense of frustration will naturally creep in. Frustration is the thing that is wanted in a country where unemployed yonth are there. They thought that by spreading a message of frustration they can destroy India. Thanks to the intelligence of Indira Gandhi, our Prime Minister, the 20point programme was chalked out. Removal of poverty programme was chalked out, rural development programme was envisaged and, Sir, millions of people were provided houses, millions of people were provided jobs and millions of young people had confidence in the Government programmes. Because of those programmes and activities the enemies of this country could not spread the message of hatred and frustration in this country.

Coming to the point of oil exploration, I do not want to go into details. Compare why we achieved 121 per cent increase in the oil production in this country. How did we achieve this? During the First Plan period when Shri Jawaharlal Nehdu said that we wanted to develop basic industries in this country, the Americans advised us to go in for agriculture. Nehniji said, no, agriculture and industry should go side by side. Nehniji was bold enough then the World Bank President, Mr. Eugene Black, came and said, you concentrate on agriculture and not on industry, Nehniji said, industry is key to our independence, we want basic industry to develop, we want the coal, the iron, the electricity and the oil. Today have a look, at the development of all these basic industries. Let us take iron and steel. The figures reveal that today we are able to be

self-sufficient in all these fields because of the vision of our great leader like Jawaharlal Nehru, who was the architect of this great country India, Sir. So, I am thankful to Shri Jawaharlal Nehru at this moment for laying the foundation so strong, but we are happy that we got Indira Gandhi to take the country forward in the struggle against all these forces. She was able to reach us up to this stage.

Sir, some of the Members on the opposition side were critical of the IMF loan that we received. In the last session the said a lot against this, but, Sir, what happened? Did we surrender our independence, our freedom to any other country because we received or accepted the IMF loan? Can you show one instance whore this country bowed down before anybody for accepting this loan? On the contrary even though we had got a loan of 5 billion dollars SDR we said, "it is only temporary for setting right our difficulties". It was for overcoming the temporary difficulties and when we had overcome that, we did not draw the balance amount from that loan. Should we not congratulate the Government for this? I would request the Opposition Members who spoke in that Session against the drawing of IMF loan to come to this Session and congratulate the Government for accepting this loan and rejecting it when it was not found necessary. So compliment must be paid to this Government for the bold decision to accept aid at a time when it was needed and reject the loan when it was not necessary.

Sir, a silent revolution is taking" place in this country. Now the Seventh Fr»e Year Plan is on the anvil. For the Seventh Plan, Indira Gandhi has given a good slogan: food work and productMry In this I see one good point Especially I mention this that for the first time tnere is a corrective effort seen in the Planning process in this country. There is a new thinking in the planning mechanism in this country. The Planning Commission has been elevated again to a respectable status for giving speedy decisions. So the planning process that was destroyed during the time of Janata rule with the Rofl-

[Shri M. M. Jacob]

ing Plan bas been taken back and put on the wheels. I want to mention one or two points in the Planning process. Let us go back to the decentralisation of planning and strengthen the district development planning set-up, and also ensure public participation and public cooperation because after all the people of this coun-try, irrespective of political parties and religious differences have to build this country because they have to live in this country. I think the Planning Commission will yive well thought out systematic thinking about enlisting the cooperation of the people in the formulation and implementation of the planning programme.

ne point I noticed in the President's Address about education. I was very very happy when I found the announcement of a National Education Policy. The policy is yet to be announced. Sir, I want to make one request through you to the Government. When they think of the National Education Policy. I have a booklet here with me. In 1961 there was a Chief Ministers' Conference presided over by our beloved Prime Minister, Jawaharlal Nehru, which considered the question of national integration. A report presented by the Bhavnagar Session was accepted. That report was by a National Integration. Committee headed by Smt. Indira Gandhi which was appointed in the Bhav-nagar Session of the Congress. That report was accepted by the Conference which met in 1961. One recommendation in that National Integration Committee report is very relevant at this time because a national outlook in the field of education and other spheres necessary. It says:

"Education should therefore be reoriented and made more broad-based. It should aim at equipping the student with an intimate knowledge of the different aspects of this country, including events which led to freedom, encouraging studies and activities which lead to a greater understanding between communities and States, thus fostering the feeling of national unity, creating a feeling that the country and

resources belong to the citizen who thereby acquires certain rights and privileges along corresponding duties responsibilities".

Sir, this must form the basis of the National Education Policy. Only a new generation brought up in the spirit of national integration can achieve it. Without that you cannot achieve national integration, however much you try to achieve it.

Sir, before closing I would like to point out two things. One is about our relations with the neighbouring countries. The President has correctly mentioned in his Address that we should have friendly relations with all the neighbouring countries. Sir, it is time that we give more serious thought to this aspect. For example, the neighbouring country, China, has shown inclination for improving relations with India. We must take this opportunity. We have also shown our desire to have better relations with China. By establishing better relations with a great country like China, by starting again the link in trade, commerce and cultural relations with China, we will be able to stabilise not only South-East Asia and Asia but we will be able to stabilise the whole world and save the world from a possible nuclear holocaust because, when the Asian countries are united when the Asian countries are one nobody will dare come out with nuclear weapons because now the strength ties in Asia. Though at one time it was in Europe after the Industrial Revolution, now the strength lies in Asia. With India taking the lead as a nonaligned country with our beloved Prime Minister, Rajivji, taking the lead as Chairman of the Non-Aligned Movement and inviting the Asian nations, our neighbours, to remain together to foster peace, security and stability in the world, this will be an era when we will have a stable and secure world and world peace.

Sir, I am very much pained about what is happening in our neighbourhood, in Sri Lanka. Ethnic violence has erupted in Sri Lanka. It is something about which all Indians are concerned it is not a handful of Tamils who are affected. Who is oresent in Sri Lanka to train the ana-terrorist operations? The Israeli Mossad is there in Sri Lanka. Though the Sri Lanka Government conies out with statements that there are no Israelis present there, there is evidence that Mossad is there, the training organisation of Israeli who are competent enough to train guerrilla and anti-guerrilla operations both activities art present there in Sri Lanka. The presence of Mossad of Israel in Sri Lanka is a threat to the security of India. India is not .safe when the Israeli Mossad is somewhere around the Indian shores. The Kerala coast and the Tamil Nadu coast the coastal areas are so near to Sri Lanka and if things are going to take a bad turn as they just now have in Sri Lanka, it affects the security and safety of India. We are also concerned about the lives of the people of Sri Lanka. Whether it is Sinhala or Tanjto people, they are human beings and so, in the interests of human lives, what is happening in Sri Lanka is something that no civilized nation can afford. So, Sir, I would request the Prime Minister through you that as he was doing before, he must continue to take more interest in the affairs of the ethnic rivalry in Sri Lanka and the problems in Sri Lanka so that peace may prevail across our shores.

Sir, I am very happy that I got this opportunity. Now, with a strong and stable Government here with Rajiyji at the helm of affairs, with a good majority to the ruling party and a very well-behaved Opposition who are not creating situations at the moment, I hope we will be able to perform well in this House and play our role creditably so that the things promised in this Address of our respected President and the things planned by our Government for our economic, social and other material development of tfus country will take on a faster rate.

Sir, I second the Motion, Thank you very much.

The questions were proposed.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Now we have amendments.

Amendments Nos. 1 to 16 by Shri Ashwani Kumar, Shri Pyarelal Khandelwal, Shri Lal K. Advani, Shri Jagdambi Prasad Yadav, Shri Kailash Pati Mishra and Shri Shankar Singh Vaghela. Nobody is there. Amendments not moved.

President's Address

Now amendment Nos. 17 to 153. Shri Dipen Ghosh.

SHRI DIPEN GHOSH (West Bengal): Sir, I move:

17. That at end of the Motion, the fol lowing be added, namely:-

"but regret that the Address does not mention about the threat being posed to the peace and security of the world by the U.S.A. due to its policy of heavy militarisation."

18. That at the end of die Motion, the following be added, namely: -

"but regret that the Address does not mention about the growing pressure from the multinationals for a free run of the underdevelopd countries so that neocolonialism gets back what old colonisation lost

19. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the genuine help rendered by the Socialist countries."

20. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the U.S. Naval base in Diego Garcia in the Indian Ocean which is a constant threat to the security of the littoral States."

21. That at the end of the Motion, following be added, namely:-

"but regret that the Address does not mention about the rapidly deteriorating international situation and the danger of due to imperialists pursuing of their policy of arms build-up, stationing new and powerful nuclear missiles in Europe-policing of gulf area and the Indian Ocean with the expansion of existing bases like the nuclearised Diego Garcia and setting up of new bases."

[Shri Dipen Ghosh]

22. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the arming of Pakistan with the lethal weapons by the United States of America and the resultant threat to the security of the country."

23. That at the *end* of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the continuing U.S. and Pakistan hostility towards and interference in the internal affairs of Afghanistan."

24. That at the *end* of the Motion the following be *added*, namely.—

"but regret that the Address does not mention about the U.S. war cries and resultant danger to world peace and security."

25. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Adress does not mention about the failure of the Government to nationalise all the foreign assets in our country."

26. That at the *end* of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the failure of the Government to nationalise all the foreign assets in our country."

- 27. That at the *end* of the Motion, the following be *added*, namely:—
 - . "but regret that the Address does not mention about the increasing impoverisation of the rural masses."
- 28. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the need-based wage policy in India."

29. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the land reforms in the interest of the peasants and agricultural labourers as without such radical land reforms the economy cannot be saved from its present stagnant position."

30. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to curb the monopolist and multinational activities in the country."

31. That at the *end* of the Motion the following be *added*, namely:—

"but regret that the Address does not mention about the fact that the Government is giving further concessions to the monopolists and multinationals."

32. That at the *end* of the 'Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to curb the deteriorating economic situation in the country due to increase in the rate of inflation and the prices of essential commodities day by day."

33. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the all-round, attack on the living standards of the people, wages of the workers, employees, etc. through increased taxation."

34. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the abolition of contract labour system in the country."

35. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to ensure equal pay and facilities for working women."

36. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to reach the goals minimum of per capita income and availability of many essential commodities to the majority of the population in the country."

37. That at the end of the Motion. the following be added, namely:-

"but regret that the Address does not mention about the Government's failure io stand up to the expectations aroused in the early years of the Planning."

38. That at the end of the Motion. the following be added, namely:-

"but regret that the Address does not mention about the conspicuous consumption by the affluents on the one hand and the miserable living of the vast majority of the common people on the other."

39. That at the end of the Motion, the foliownig be added namely:-

"but regret .that the Address does not mention about the mounting unemployment in the country."

40. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the increasing trend in under employment in the country."

41. That at the end of the Motion the following be added, namely:—.

"but regret that the Address does not mention about the inability of the Government to amend the Constitution to make Right to work as a fundamental right."

42. That at the end of the Motion, following be added, namely:-

"but regret that the Address does not mention about the increasing atrocities on women in the country."

43. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the increasing atrocities on the Harijans, minorities and other weaker sections of the population in States like Gujarat, Bihar, Uttar Pradesh, Madhya Pradesh and Maharashtra.'

44. That at the end of the Motion. the following be added, namely:-

"but regret that the Address does not mention about the oppression of tribals by non-tribals in the tribal belts."

45. That at the *end* of Motion. the following be *added*, namely:—

"but regret that the Address does not mention about the increasing menace of dowry and dowry-deaths in the country."

46. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the Government's failure to condemn the incidents of increasing rape by policemen and other law enforcing persons."

47. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the systematic killings of Harijans by the rich upper castes » Uttar Pradesh and Bihar."

48. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the inability of the Government to remove the lacunae in the enactments relating to rape, dowry death, atrocities on Harijans and other weaker sections of the population and in labour laws."

49. That at the end of the Motion. the following be added, namely:—

"but regret that the Address does not mention about the stench of corruption which pervades the administration and the wheels of industry which stop moving due to inefficient management bure-aucrated attitudes and corruption."

50. That at the end of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the curtailment of powers of the State Governments powers by the Central Government."

51. That at the end of the Motion. the following be added, namely:-

"but regret that the Address does not mention about the discriminatory attitude

[Shri Dipen Ghosh]

of the Centre in regard to the allocation of fund_s to the States having non-Congress (I) Governments."

52. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to condemn survillance of innocent citizens by the CBI|1B through tapping of telephones, censoring of their letters etc."

53. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the oGvernments failure to condemn the discriminatory attitude of the Government towards the people of West Bengal and Tripura so far as ihe Central Services are concerned."

54. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the baltant misuse of the official medias like All India Radio and Doordarshan on the eve of *the* General Elections in December, 1984 in favour of the ruling party."

55. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the increasing indebtedness of the country."

56. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the fact that the fruit of the development are beyond the reach of a large number of population."

57. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to evolve a policy to eradicate mass ill—literacy in our country."

58. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the undemocratic manage-

ment of the educational institutions of the country and he steps tne Gov ernment propose to take to do away with the same."

59. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the need for the domocratisation of the University enactments."

60. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the national policy of education and the need to fight all obscurantist, communal and undemocratic ideas in the field of education."

61. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the need for inclusion of Nepali, Maithili, Manipuri and Dogri languages in Eighth Schedule of the Constitution."

62. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the meagre health and educational facilities available in the rural areas."

63. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Central Government's deliberate discrimination with regard to West Bengal and Tripura in the matter of release of foodgrains and other essential articles with a motive to create dicontentment among the people of these States and to make the Governments of these States unpopular so as to u-ilise opportune moment to attack these Governments violating all propriety and democrafic norms."

64. That at the end of the Motion, the following be *added*, namely: ____

"but regret that the Address does not mention obout thefailure of the Government in checking the recurrence of flood havoc in the country."

65. That at the end of the Motion, the following be added, namely:-

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"but regret that the Address does not mention about the need for adequate financial help to the States which are affected by drought, flood and other natural calamities."

66. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the increasing \security problem in rail travel."

67. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the increasing jail accident and derailment."

68. That at the end of the Motion, tha following be added, namely:-

"but regret that the Address does not mention about the fact that the countrysides are still outside the purview of the public distribution system."

69. That at the end of the Motion, tha following be added, namely:-

"but regret that the Address does not mention about the prevailing bonded labour system in the country."

70. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the child labour system prevailing in the country."

71. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to give land [property rights to refugees from earstwhile East Pakistan now settled in various parts of the country."

72. That at the end of the Motion, the following be added, namely.—

"but regret that the Address does not mention about the failure of the Government to locate one of the two proposed units of the Bharat Electronics Ltd., in West Bengal."

73. That at the end of the Motion, th* following be added, namely:-

Presidents Address

"but regret that the Address does not mention about the failure of the Government to evolve a policy of National Minimum Wage."

74. That at the end of the Motion, tire following be added, namely:-

"but regret that the Address does not mention about the failure of the Government in taking effective steps to minimise accidents in coal mines."

75. That at the end of the Motion, (ho following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to consult all Central Trade Unions and Standing Labour Committees before bringing any labour legislation for enactment."

76. That at the end of the Motion, tha following be added, namely:-

"but regret that the Address does not mention about the failure of the Government in formulating uniform policy for giving loan to the people of rural areas by Nationalised Bank."

77. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to reduce the interest rates on loans given to marginal farmers and share croppers."

78. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to keep down the prices of steel and cement."

79. That at the end of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the failure of the Govern^ ment to protect the handloom weavers of the country."

[Shri Dipen Ghosh]

80. That at the end of the Motion, the following be *added*, namely:—•

"but regret that the Address does not mention about the equitable distribution of river water for irrigation purposes between various States."

81. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the threat to the integrity of the country from increasing comoiiinal and caste feelings, and the steps taken to tackle these."

82. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to implement land Ceiling luws."

83. That at the end of the Motion, the following be *added*, namely:—

"but regret that the Address does not .mention about the failure of the Government to end the vast disparity between the prices of agricultural commodities and industrial products."

84. That at the *end oi the* Motion, following be *added*, namely:—

"but regret that the Address does not mention about the need to enact a Central Legislation for agricultural workers."

85. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the need to provide house sites and necessary financial assistance to construct houses to the landless poor."

86. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not indicate a clear and firm policy regarding nationalisation of industries."

87. That at the *end* of the, Motion, following be *added*, namely:—

"but regret that the Address does mention about the widespread pollution

of drinking water sources endangering public health."

88. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the declaration of Suadarban as a backward area."

89. That at the *end* of the Motion, following be *added*, namely:—

"but regret that the Address does not mention about the tendency continuing since long to argue that candidates belonging to SC|ST and other backward classes are not having minimum efficiency or competence to fill the quota as prescribed in different Government departments and undertakings excepting a few in the lower grade services."

90. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the need to issue a direc tive by the Labour Ministry to Government departments and undertakings to fill up the backlog of recruitment of SC|ST in Govt, departments amd to make special drive for the same."

91. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the punitive steps for deliberate violation of reservation order for Scheduled Castes and Scheduled Tribes."

92. That at the *end* of the Motion, ihe following be *added*, namely:—

"but regret that the Address docs not mention about the need to grant regional autonomy for the Nepali speaking people in three hill sub-divisions of the district of Darjeeling within the State of West Bengal."

93. That at the *end* of the Motion, the following be *added*, namely.—

"but regret that the Address does not mention about the need of providing more Central Assistance for the development of Hill areas in the district of Darjeeling."

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94. That at the *end* of the Motion, the 1 lowing be *added*, namely:—

"but regret that the Address does not mention about the need to develop tourism in the district of Darjeeling which is one of the most beautiful tourist areas in the world."

95. That at the *end* of the Motion, the allowing be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to undertake concrete measures to revamp and rejuvinate the tea industry in the tea district of Darjeeling."

96. That at the *end* of the Motion, the Mowing be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to take over the closed and sick tea plantations in all the tea growing States."

97. That at the *end* of the Motion, the i lowing be *added*, namely:—

"but regret that the Address does not mention about the need to provide excise rebate to the small tea producers in West Bengal."

98. That at the *end* of the Motion, the lowing be *added*, namely:—

"but regret that the Address does not mention about the need of providing minimum wage to the agricultural labourers throughout the country."

99. That at the *end* of the Motion, the Mowing be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to provide pension for Agricultural labourers, widows and disabled persons."

100. That at the *end* of the Motion, the llowing be *added*, namely:—

"but regret that the Address does not mention about the need of exempting the poor and marginal farmers, barga-dars and agricultural workers from payment of agricultural and other Government dues and interest on cooperative loans throughout the country." 101. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to check falling moral standard* in public life."

102. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Goverament to put curbs on consumption by the rich."

103. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to devote adequate attention to conditions of the rural poor and the hardships of small farmers and agricultural labourers."

104. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the programme for provision of drinking water, rural health and education for all at a faster rate."

105. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to reach the goals of *per capita* availability of many essential articles, set in the early years of planning."

106. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the large number of Bills passed by the West Bengal Assembly that are still pending with the Central Government for assent of the President."

107. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to curb the activities of notorious bottleggers in the capital of the country." [Shri Dipen Ghosh]

108. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the mining accidents in the country resulting in death of several hundred mine workers."

109. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to acquire surplus land in the country and distribute the same amongst the landless labourers."

110. That at the end of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the increasing number of rail accidents in the country."

111. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the minimum wages for working people."

112. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to carry out the Directive Principles as embodied in Articles 38, 39 and 40 to 50 in Part IV of the Constitution."

113. That at the *end ot* the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to guarantee the trade unions, their right of collective bargaining and other trade union rights without any discrimination."

114. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the failure of the Government to set up a Committee consisting of sitting judges of High Courts to rectify the existing erroneous consumer price index in respect of the working classes." 115. That at the *end ot* the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the mismanagement and mal-administration of industrial units taken over by the Government."

116. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the unprecedented use of money power during the Lok Sabha General Elections in 1984 by the ruling party, rigging the votes, capturing the booths in various places in the country thus lowering the very norms of bourgois democracy."

117. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the U.S. imperialism which is trying to destabilise India through its nefarious activities of aidng and encouraging secessionist forces within the country."

118. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the U.S. imperialism which is trying to encircle India by establishing military base around our country and by suplying sophisticated arms to the regimes hostile to democracy and peoples identity."

119. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention -.about the need to nationalise foreign capital in the country in ordj-to build a strong self-relient economy."

120. That at the *end* of the Motion, the following be *added*, namely:—r

"but regret that *the* Address does not mention about the root causes which harm the unity and integrity of country and failure to define the ways to root them out."

121. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the need to immediately implement compulsory and universal school education in the country."

1.22. That at the end of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the unequivocal condemilion of multinational companies which produce harmful materials and their tier neglect of all safety laws as happened in the case of gas leakage tragedy n Bhopal gas tragedy."

23. That at the end of the Motion, the owing be added, namely:—

"but regret that the Address does not mention about the sinister role played by the multinationals in the third world by passing on their discarded technologies maintaining double standards of safety in their greed for profits."

!24. That at the end of the Motion, the owing be added, namely:-

"but regret that the Address does not mention about the abandonment of the Government of India's present policy of wooing the multinationals, sacrificing all orms of industrial safety and environment at their feet."

125. That at the end of the Motion, the owing be added, namely:—

"but regret that the Address does not mention about the failure of the Government to take immediate review of the safety systems in all the potentially hazardous plants in the country after the happenings of Bhopal tragedy."

126. That at the end of the Motion, the : allowing be added, namely:—

"but regret that the Address does not mention about the Government's deep concern on the reported visit of a number of chemical war experts from USA, West Germany, U.K. etc. to Bhopal in view of the spiralling of the chemical arms race by these imperialists countries providing them an opportunity to eva-

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luate the potential of MIC in such warfare."

127. That at the end of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the failure of the Government to hold proceedings of the Enquiry Commission on Bhopal tragedy in public and to make the report to public without delay."

128. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to take long term investigation measures on Bhopal tragedy with a view to alleviating the obnoxious effects."

129. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to release money to the different States for the year 1984-85 as recommended by the Eighth Finance Commission."

130. That at the end of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the setting up of a Petrochemical complex at Haldia in West Bengal for which the people of West Bengal are demanding, since long."

131. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the setting up a ship-repairing yard in West Bengal.

132. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the setting up of a shipbuilding complex in Haldia, West Bengal."

133. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the setting up of a electronic unit in West Bengal.

[Shri Dipen Ghosh]

134. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the expansion and modernisation of the Durgapur Steel Plant, Alloy Steel Plant, Durgapur and IISCO, Burnpur and KulU works.

135. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the delay on the part of the Central Government to clear the West Bengal Government's proposal to set up new Power Units in the State."

136. That al Ihe *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the setting up of a IDPL's unit in West Bengal."

137. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the reopening of the closed industrial units in West Bengal by nationalising the same units."

138. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the Government's failure to give the unemployment allowance to the unemployed persons until they get jobs."

139. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention whether the post of Governor be abolised and alternative institutional arrangements made for maintaining channels of communication between the Union and the States, the Governor must or cease to be a nominee of the Union Council of Ministers, must be apopinted by the President, on the advice of the Inter-State Council from a panel of three names suggested by the State Legislatures."

140. That at the *end* of the Motion the following be *added*, namely:—

"but regret that the Address does not mention about the subject education which should be reverted into the State List."

141. That at the *end* of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about the need for special grants for universities which the States cannot meet, and therefore the need for a body such as UGC, constituting of in such a way as evoke the confidence of the State Government."

142. That at the *end* of the Motion, the following be *added*, namely:'—

"but regret that the Address does not mention about (a) the deletion of the Concurrent List and the transfer of each of the items covered by it to tha State List; (b) deletion of Article 248 and introduction of an explicit provision so that th? residuary powers of legislation vest with the States and not with the Union; (c) abolition of or amendments to Articles 249, 252 and 254, so that no State could be deprived of any legislative powers which belong to it without its prior concurrence; (d) dele-lion of Articles 200 and 201 in their present form, and making it boligatory on the part of the Governor to give •nt to all Bills passed by the 3tate legislatures on items belonging to the State List"

143. That at the *end*. of the Motion, the following be *added*, namely:—

"but regret that the Address does not mention about amending the Articles 247 to 254 in such manner so that the Union Government's powers to legislate on items belong to the State List, do not exceed beyond a period of six months."

144. That at the *end* of the Motion, the following be *added*, namely :—.

'but regret that the Address does not mention that the State Governments would be allowed parallel jurisdiction over Radio and Television in view of their increasing misuse by the Centre."

145. That at the end of the Motion, the following be added, namely:-

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"but regret that the Address does not mention that the planning should be decentralised right up to the village level and such decentralisation should begin with the devolution of more responsibilities and resources to the State Governments who in turn should agree to allocate funds and functions to district and village bodies, the districts should be the primary unit for Plan formulation, then the State, and then the nation as a whole."

146. That at the end of the Motion, the following be added, namely:

"but regret that the Address does not mention that the objectives as adumbrated in the Industries (Development Regulation) Act, 1951, should be redefined so that except for a number of industries crucial for defence, or where massive investments are called for beyond the capability of a State Government, the responsibility for overall planning and licensing of industries should be transferred to the States."

147. That at the end of the Motion. die following be added, namely:-

"but regret that the Address does not mention about the setting up of a nuclear plant in West Bengal."

148. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the introduction of a superfast train between New Delhi and Howrah."

149. That at the end of Motion. the following be added, namely:-

"but regret that the Address does not mention about the extension of suburban facilities up to Asansol, West Bengal."

150. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the introduction of EMU coaches between Asansol and Burdwan.'

151. That at the end of the Motion. the following be added, namely:

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"but regret that the Address docs nol mention about the construction of a new railway line between Raniganj and Bankura via Mejia."

152. That al the end of the Motion, the following be added, namely:--

"but regret that the Address does not mention about the electrification of Bandel-Katwa line and the construction of a double line between Bandel and Katwa."

153. That at the end of the Motion, the following be added, namely:

"but regret that the Address does not mention about the setting up of a HMT unit in West Bengal."

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Amendment Nos. 154 to 171. Dr. Bapu Kaldate. Shri P. Babul Reddy. Dr. Shanti G. Patel.

DR. SHANTI G. PATEL (Maharashtra): Sir, I move:

154. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the electrification of tripartite talks for a permanent solution of the problem of foreign nationals in Assam."

155. That at the end of the Motioa, the following be added, namely:—

"but regret that the Address does not mention about the steps taken for tha revision of electoral rolls in Assam for ihe next election."

156. That at the end of the Motion, the following be added, namely:—

"but regret that the Address does not mention about the failure of dismiss the present illegal Assam Ministry and dissolution of the Assam Assembly for the congenial atmosphere in the State of Assam."

157. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to find a satisfactory solution on the issue of foreign nationals in Assam before ordering elections there."

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[Shri Shanti G. Patel]

158. That at the _end of the Motion, tho following be added, namely:—

'but regret that the Address does not mention about the inflationary pressures on the economy which have persisted in spite of record kharif harvest for the year 1983-

159. That at the end of the Motion, the following b@ added, namely:-

"but regret that the Address does not mention about the steps which Government propose to take to unearth black money."

160. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to give remunerative prices for agricultural products and establish price parity between agricultural and industrial products."

161. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to bring down the rising prices of essential commodities affecting the common man."

162. That at the end of the Motion, the following be edded, namely:—

"but regret that the Address does not mention about the failure of the Government to arrest violence and injustice to persons belonging to Scheduled Castes, Scheduled Tribes, Backward communities and minorities."

163. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Go-Ternment to curb by legislative and administrative measures incidents of rape and assault on women."

164. That at the end oi the Motion the following be added, namely:—

"but regret that the Address does not mention about the failure of the Government to curb incidents of communal disturbances and disharmony."

165. That at the end of the Motion the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to arrest the deteriorating situation in industrial sector and to ensure minimum and fair wages to the working class."

160. That at the *end* of the following be added, namely:-

"but regret that the Address doss not mention about the steps to be taken for strengthening the federal structure and devolving resources and power from the Centre to the State and Panchayat levels by clear Constitutional measures."

167. That at the end the Motion, following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to ensure distribution of essential commodities to all weaker sections of society at fair prices."

168. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the failure of the Government to initiate steps for elecso-ral reforms"

169. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the new Industrial Policy favouring big houses and monopoly interests.'

170. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the misuse of Government machinery during elections.'*

171. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the misuse of mass media like Radio and T.V. to subserve the interests of the ruling party."

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Now amendment Nos. 172 to 187. Shri Hukmdeo Narayan Yadav. Not there. Not moved.

Amendment Nos. 188 to 200. Shri Biswa Goswami. Not there. Not moved.

Nos. 201 Amendment Shri Chaturanan Mishra, Shri M. Kaiyanasundaram. Absent. Not moved.

Amendment Nos. 221 to 273. Shri Indradeep Sinha, Shri Chaturanan Mishra, Shri Suraj Prasad. Absent. Not moved.

Amendment Nos. 274 to 280. Shri M. Kaiyanasundaram. Absent. Not moved*

Amendment Nos. 281 to 288. Shri Sushil Chand Mohunta. Absent Not moved.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Sir, Mr. Sushil Chand Mohunta had to leave. He has left a letter.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): He has not taken prior permission. The amendment Nos. 281 to 288 are not moved because he has not taken prior permission which he could have taken.

Amendment Nos. 289 to 291. Shri S. W. Dhabe.

SHRI S. W. DHABE (Maharashtra): I move:

289. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention anything about the need for speedy implementation of Land Reform Legislations and distribution of land to the landless labourers under a time-bound programme.

290. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about full employment objective and extension of employment guarantee scheme similar to Maharashtra to other parts of the country."

291. That at the end of the Motion, the following be added, namely:-

"but regret that the Address does nol mention about national policy on physical education and recreation which if essential for the coming industrial ag< in the Twenty-first century."

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Amendment Nos. 292 and 293. Shri B. Satyanarayan Reddy is not there. Not moved.

The questions were proposed.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Now it is open for discussion. Shri Dipen Ghosh.

SHRI DIPEN GHOSH: Mr. Vice-Chairman, Sir,....

SHRI KALPNATH RAI (Uttar Pradesh): Yes.

SHRI DIPEN GHOSH: ... in the nev, year, with the new Government settled, led by the new young Prime Minister

SHRI KALPNATH RAI: Yes.

SHRI DIPEN GHOSH: _____ we were in search of what could be new in the Address of the President of India to Parliament.

SHRI KALPNATH RAI: Yes.

SHRr DIPEN GHOSH: Are you going to give this effect music?

SHRI S. W. DHABE: He is not a Minister also.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): The only one special mention will be taken up tomorrow, not today because Mr. Ghosh has started already.

SHRI DIPEN GHOSH: Mr. Vice-Chairman. I would like to draw your attention. Will Mr. Kalpnath Rai be allowed to continue to give effect music behind my speech? commentator?

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Please continue.

SHRI DIPEN GHOSH: Sir, with the new Government headed by a new yotmg Prime Minister saddled on. I was in search of what would be nwe in the Address. I do not say that there is nothing new. There is a new feature and that is in the passage on the proposed antidefection Bill which would deal with later. But what is most important is what is written in paragraph 11 of the Address where continuity of the basic policies has been promised. Therefore, Sir, this Address

makes no attempt for a thorough examination of the problems of India nor does

[Shri Dipen Ghosh]

it indicate any direction in which these problems are sought to be solved.

Sir, the Government's, and for that matter the ruling party's lackadeisical attitude is manifest not only in dealing with, the economic problems of our country but also tackling the issues relating to unify, integrity and security of the coun-

Sir, look at paragraph 4, wherein it has been mentioned, 1 quote:

"On October 31, 1984, our beloved leader and Prime Minister, Indira Gandhi, was assassinated in an act of perfidy."

Sir, is it simply an act of perfidy? Was there no conspiracy? Was mere no foreign hand behind it? While Darbaraji moving this Motion of Thanks mentioned about many conspiracies. He took certain names of the foreign powers. The representatives of certain foreign powers. But there is no mention about that here. Was it because that Darbaraji wanted and it did not figure here because of that old rift between the person who has presented tliis Address and Shri Darbara Singh when he was Chief Minister of Punjab. Here I must say that there is an imperialist conspiracy behind this. Today morning also I pointed out about the United States State Department Supported Study "What would be after the demise of Mrs. Gandhi?" Is it an accidental slip the imperialist forces escaped condemnation in this Address?

Sir, look at paragraph 26. Here it has ben mentinoed, I quote again:

"The militarisation of the Indian Ocean is continuing. This brings tensions and the possibility of conflict close to our shores. Government are committed to the objective of demilitarisation of the Indian Ocean so that the tensions are removed from this region and the littoral States, which are mostly developing countries, can devote their resources, attention and energy to the all-important tasks of development.'

Sir, which country is militarising the Indian Ocean? Which country is creating

tension in the littoral States? Who prevented the Government from mentioning the name of that country? Even after paying the greatest price in the assassina.-tition of the Prime Minister, they have not pondered over it. It is not a simple question of merely giving a lecture here. They should name the imperialist forces. The Government should mobilise the public opinion against these forces. Did you do it? Did the Congress party nt the Centre do it? No.

My hon. friend, Mr Jacob has just now mentioned about the right to secession. But does Mr. Jacob know that in today's world. there is only one country, in whose . Constitution, the right to • secession has been incorporated and that country is the strongest country in the world, that is the U.S.S.R. However, we do not suggest it in today's context of India. The same half-hearted approach to a reference made regarding Bhopal gas leakage tragedy. What we witnessed in Bhopal is not merely an accident, but is a part of modus operandi of the Western multinational corporations in the Third World. It is not simply pesticides. It is politics. Pesticides for homicide are part of politics and economics of the Western multi-national corporations in the Third World. Should we allow such multinational corporations to enter into our country? Where is the mention about it in this Address. Don't you know the modus operandi of the multinational corporations? Don't you see how after the imperialist forces were to leave the country giving freedom to Asian and African countries have against pene trated into the Third World through the operations of the multi-national corporations. So, where is that mention here?

The Government have said that they are for the integrity and security of the country. Yes. So, we are also for integrity and securty of the country. But who is endangering the integrity and security of the country? Which forces? The imperialist forces led by the U.S. Now, the multi-national corporations are their fronts

SHRI RAMANAND YADAV (Bihar): What about China; and what about USA?

SHRI DIPEN GHOSH: I am not speaking in the Chinese Parliament. I am

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Sir, now I would like to deal with certain aspects relating to national policies. It is a welcome development that the new Government has given top priority to the finding of solutions to the most pressing problems of Punjab and Assam. Along with all the countrymen we are also eagerly waiting and looking forward as to how the new Government will pursue this exercise, having drawn the correct lessons from their past experience. But in the meantime, I would like to caution the present Government about the proposal of merger of Punjab, Haryana and Himachal Pradesh mooted by Shri Bhajan Lal, Chief Minister of Haryana and supported by Shri Darbara Singh, who tabled this motion. This proposal will only open the Pandora's box and will complicate the issues rather than help in finding out solutions. This is opposed to the fundamental principles of reorganisation of States on a linguistic basis, for which the peoole of our country, including those of Punjab, Haryana and Himachal Pradesh, made their immense sacrifices. Sir, in fact, for the solution of the Punjab problem, sufficient ground has been covered in early tripartite talks and the basis of an agreement is already provided by the 2nd June, 1984 statement made by the late Prime Minister. And what is required now is not to take up the issues but- to find out real solutions. I hope the new Government will take up earnestly this issue.

Now, Sir, 1 turn to the very ticklish question abou'. the electoral victory which has been mentioned here. And Mr. Jacob also has pointed it out. In the President's Address, in paragraph 10, it has been mentioned:

"The elections of 1984 have demonstrated the maturity and strength of India's democratic system."

Yes, but at the same time, has it not also demonstrated the weakness inherent in the electoral laws of our country? On an all-India basis, the Congress(I) has secured more than 80 per cent of the total seats

while obtaining only around 50 per cent of the total votes cast. In Uttar Pradesh, the Congress (I) has secured about 53 pet cent of the votes and obtained 96 per cent

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of the seats. But the Opposition parties which got 47 per cent of the votes had to remain content with only 4 per cent of the seats. Does it not indicate... {Interrup-

tions) You just listen. Does it net indicate the distortion that had taken place in the electoral laws of our country? So it underlies the necessity of a thorough overhauling of the present electoral laws of our country. And here I would like to take this opportunity to suggest that proportional representation with the list system be introduced in our country.

And in that case, every party or group that contests the election will get seats in proportion to its support in the electorate and this will also eliminate the tendency of defection and forming of new parties and dividing of old parties. This will also help materialise the concept of developing the party system in our country which the new Prime Minister has sought. In the President's Address it has been claimed that the economy has made a significant progress. What is that progress? Let us examine. Here is the World Development Report 1984. It is a report published by the World Bank. It gives the basic indicators for 126 countries divided into six categories. One of the six categories consists of low income economies, which in other words, denotes the poorest countries. The total number of countries belonging to this category is 34. Thirtyfour are the poorest countries among the 126 countries of the world. Will Mr. Jacob like to know which position India occupies. India occupies the eleventh position from the bottom. (interruptionQ From the bottom India occupies the eleventh position among the 34 poorest countries in the world. In other words, there are only ten countries poorer than India. According to that World Bank Development Report, Mr. Jacob may kindly take note, the per capita national product, that is, Gross National Product-GNP—of this category, that is, the poorest countries, is US \$ 280 and India's is much lower at US\$ 260. The average annual growth rate in per capita for the group of the poorest countries is 3 per cent while for India it is only 1.3

[Shri Dipen Ghosh]

per cent. This position will not be alleviated if the old basic policies are continued as promised in paragraph 11 of the President's Address nor can this position be alleviated, for Mr. Jacob and Darbara-ji to note, by only eulogising the late Prime Minister and the new Prime Minister or by platitudinously exalting the 1984 election results. Thank

श्रो इल्पनाय राय : ग्रादरणीय उपसभाध्यक्ष महोदय, मैं राष्ट्रपति द्वारा जो श्रमिनापण प्रस्तुत किया गया है, उसका समर्थन करने के लिये खड़ा हुआ हं। ऋध्यक्ष महोदय, राष्ट्रपति का भावण सरकार का नीति-वक्तव्य होता है। हमारी सरकार की क्या नीति है वह नीति वक्तव्य राष्ट्रपति का होता है । मैं विरोधी दल के नेता श्री दीपेन घोष से कहना चाहता हुं कि कांग्रेस सरकार का नीति वक्तव्य ग्राजादी की लडाई के पहले ग्राजादी की लड़ाई लड़ने स्वतंत्रता संग्राम के सेनानियों ने तय किया था। ग्राजादी की लड़ाई के पहले, ग्राजादी की लड़ाई लड़ने वाले हमारे नेताओं ने तय किया था कि हमारेदेश की नीति क्या होगी।

ग्रीर ग्राजादी के बाद जवाहरलाल नेहरू ने उन्हीं नीतियों के ग्राधार पर हिन्दुस्तान में डेमोकेटिक सोशलिज्म की नीति पर चलना प्रारम्भ किया ग्रीर उसी नीति को श्रीमती इन्दिरा गांधी जवाहरलाल जी के बाद देश में आगे चलावा । हमारे देश के नये प्रधान मंत्री जी ने हमारी भतपूर्व नीतियों पर चलने का दढ निष्चय दोहराया है । उन्होंने उन्हीं नीतियों को. लोकतंत्र, धर्मनिरपेक्षता, राष्ट्रीयता और देश से गरीबी हटाने की नीतियों को दोहराया है। श्री दीपेन घोष से मैं कहना चाहता हं कि हम कभी भी उनकी पार्टियों की नीति पर नहीं चलेंगे । ये लीग एक तरफ तो साम्प्राज्यबादी ताकतों के खिलाफ हिन्द्स्तान को एक होने की वात कहते हैं और दूसरी ओर हिन्दुस्तान को तोहते वाली ताकतों के साथ गठजोड़ करते है। क्या श्री दीपेन घोष जो को याद नहीं है कि सन 1947 से पहले जब हिन्दस्तान की ग्राजादी की लडाई लडा जा रही थो तो साम्प्राज्यवाद के विरुद्ध नारा लगाने वालो कम्युनिस्ट पार्टी अंग्रेजों के साथ थी ? नया उनकी इस बात को जानकारी नहीं है कि उनकी पार्टी ने पाकिस्तान बनने का समर्थन किया था? याज यव हिन्द्स्तान की कम्युनिस्ट पार्टी के लोग गला फाड़कर कहते हैं कि दुनिया में साम्राज्यवाद के खिलाफ हिन्द्स्तान को अपनी आवाज चाहिए तो वया यह बात भी सही नहीं है कि जब श्रीमती इंदिरा गांधी दनिया में साम्प्राज्यवाद के खिलाफ ग्राहाज उठा रही थी तो कम्यनिस्ट पार्टी ने काश्मीर में और विजयबाड़ा में कंनक्लेक्ट किये? राष्ट्रधाती ग्रीर जन्धाती ताकती साथ ये लोग मिल गर्थे। ये लोग एक तरफ तो साम्राज्यवाद के खिलाफ बात करते हैं और दूसरी तरफ देश को तोड़ने वाली ताकतों के साथ गठजोड़ करते हैं। क्या यही ग्रापकी राजनीति रह गई है यह मैं पूछना चाहता है।

उपसभाध्यक्ष महोदय, में यह कहना वाहता हूं कि हिन्दुस्तान की कम्युनिस्ट पार्टी ने हिन्दुस्तान की जनता की कभी नहीं समझा । ये लोग मानसिक रूप से दिवालिये रहे हैं । सन् 1947 से पहले ये लोग आजादी की लड़ाई के दुष्मन थे; ये अंग्रेजों के साथ थे । आजादी की लड़ाई के साथ हिन्दुस्तान की रचना करने के लिए हम लोगों ने जो कदम उठाये, इन्होंने उनका विरोध किया। मैं श्री दें। घेए ज रे वहन करा हा हुं कि सबसे ज्यादा ब्राज दुनिया में साम्राज्यवाद का खतरा उपस्थित ग्रीर साम्प्राज्यवाद के खिलाफ सबसे बड़ी ताकत श्रीमती इन्दिरा गांधी एलायन्ड कन्टीज की नेता के रूप में थी। उस इंदिरा गांधी के हाथों की कमजोर करने का काम सबसे ज्यादा कम्युनिस्ट पाटी ने किया । इन्होंने काण्मीर में कनक्लेब किया, विजयवाडा में कनवलेब किया और कलकत्ता में कनक्लेव किया। जनघाती और राष्ट्रधातो, ताकतों के साथ मिलकर देश को कमजोर बनाने की कोशिश की। दूसरी तरफ ये लोग साम्राज्यबादी ताकतों के खिलाफ लड़ने की बात करते हैं। ये दोनों बातें शोभा नहीं देती हैं । कांग्रेस पार्टी के नतत्व में जब हम लोग हिन्द्स्तान की ग्राजादी को लड़ाई लड़ रहे थे तो आजादी की लड़ाई के नेताओं ने यह फैंसला किया था कि हिन्द्स्तान में लोकतंत्र होगा । ग्राजादी की लड़ाई के नेताओं ने फैसला किया या और करांची कांग्रेस ने यह प्रस्ताव नि किया हिन्द्स्तान था डेमोंकेटिव सोशिलिज्म के रास्ते ग्रागे चलेगा । सन् 1936 में पंडित जवाहरलाल नेहरू ने कांग्रेस ग्रध्यक्ष की हैसियत से कहा था-

I am a socialist and the problems of India cannot be solved without socialism. The problems of poverty and unemployment cannot be solved without socialism and I want to convert the Congress into a socialist organisation.

यह बाद सन् 1936 में पंडित जवाहरलाख नेहरू ने कांग्रेस ग्रध्यक्ष की हैसियत से कही थी । सन् 1947 के बाद जब देश ग्राजाद हुआ तो इस देश की क्या हैसियत थी ? यह देश चिथड़ों में लिपटा हुआ था । सारा हिन्दुस्तान भूखा ग्रीर नंगा था । मैं पूछना चाहता हूं

कि क्या आज भी हिन्दस्तान चिथडों में लिपटा हुआ है ? क्या आज भी हिन्दुस्तान नंगा है ? क्या हिन्द्स्तान भुखा है ? क्या ग्राज भी हिन्दुस्तान कंगाल है ? सन् 1947 में चिथड़ों मे लिपटा हुम्रा हिन्दुस्तान, भूखा हिन्दुस्तान, नंगा हिन्दुस्तान, सन् 1984 में दनिया की एक एटोमिक पावर बन गया है: स्पेस पावर वन गया है, एग्रीकल्चर की दृष्टि से मजबूत देश हो गया है। क्या हिन्दुस्तान भ्राज से पहले इतना ग्रीचोगिक दृष्टि से शक्तिशाली देश था ? क्या हिन्द्स्तान ग्राज से पहले कृषि की दृष्टि से इतना मजबूत था ? क्या हिन्दूस्तान ग्राज से पहले तकनीकी दृष्टि से इतना मजबूत था ? क्या हिन्दुस्तान ग्राज ने पहले एटोमिक पावर को दृष्टि से इतना मजबूत देश था ? क्या हिन्दुस्तान ग्राज से पहले स्पेस पावर की दिष्ट से इतना मजबत था क्या हिन्द्स्तान फर्टिलाइजर की दृष्टि से, टेक्नोलोजी की दृष्टि से इतना मजबूत पहले कभी था ? बया हिन्द्स्तान ग्राज से पहले शांति स्थापित करने वाले देशों में इतना मजबत था? मैं ये बात विरोधी दल के नेताओं स पूछना चाहता हूं। यह हमारा दुर्भाग है कि देश को महान नेता, दनिया का महान नेता, श्रीमती इन्दिरा गांधी का निर्धन हो गया । उस वक्त ऐसा लगा मानों चारों ग्रोर ग्रंधेरा है। राष्ट्र को कोटि-कोटि जनता की ग्रांखों में धासु ग्रा गये, बांखों से ब्रांस्कों को जनधारा बहने लग गई। उसके निधन से सारा राष्ट्र अनाथ हो गया, सारे राष्ट्र ने ग्रनाथ होने का परिचय दिया । ग्रगर ग्रापकी ग्रांखें हैं तो ग्राप देख सकते हैं। इन्दिरा गांधी ने कहा था-

"I want to make India a developed strong, powerful and a socialist Indh. Either dynamic your country or g;? yourself dynamited."

इंदिरा जी जब 1980 में सत्ता में आई तो इंदिरा जी से सवाल पूछा गया कि जनता पार्टी के लोगों ने ग्रपने खिलाफ इतनी कार्य-वाहियां की, उनके खिलाफ भी ग्राप क्या जांच बिठाएंगी। इंदिरा जी ने कहा था कि मैं देशवासियों से कहना चाहती हूं कि

(श्री कल्पनाथ राय) हिन्दस्तान के शबू वे नहीं हैं, या वे मेरे शब् नहीं हैं जिन्होंने मझे जेल में डाला या मेरे माथियों को जैल में डाला या कांग्रेस जनों को जेल में डाला या हमारे ऊपर कमीशन विठाये। बल्कि समस्त भारतवर्षं ग्रौर सभी हिन्दर-तानियों का सबसे बड़ा शतु गरीबी है। साइये हम सब मिल जल कर शबू से लड़ें जो हजारों वर्षों से हिन्दस्तान की छाती पर बैठा हमा हैं। यह या दिष्टकोण दिनया के नेता और इस देश की नेता श्रीमती इंदिरा गांधी का। लेकिन ग्राप जब सत्ता में ग्राये तो तीन वर्ष के कार्यकाल में ग्रापने क्या किया। मझे आप बतलाइये कि जनता पार्टी की हकमत ने ग्रपने तीन वर्ष के कार्यकाल में क्या किया ? कठी पंचवर्षीय योजना का मसौदा 1980 में बनाथा। हमारे ग्रादरणीय नेता श्री प्रणव गकर्जी भी यहां मीज द हैं । आयल प्रोडक्सन 1980 में 10 मिलियन टन या आज वह 30 मिलियन टन है श्रायल प्रोडक्शन 23 प्रतिशत बढकर हमा । इससे बड़ो उपलब्धि कौन सी हो सकती हैं ? दनिया के किसी भी विकासशील देश में क्या इननी बड़ी उपलब्धि हुई है ? उपसभापति महोदय, 30 हजार मैगावाट विजली का उत्पादन 1977 में था जब कि जनता सरकार ग्राईथी। तीन वर्ष के कार्यकाल में 1 हजार मेगाबाट भी बिजली का उत्पादन नहीं बढा। जब कि छठी पंचवर्षीय योजना के पांच वर्षी क कार्यकाल में विजली का उत्पादन 30 हजार मैगावाट से बढ़कर ग्राज 45 हजार मेगाबाट हका है। क्या यह हमारी उप-लब्धि नहीं है ? हमारे मित्र श्री दीपेन घोष पछते हैं कि दनिया में हमारी पर कैंपिटा इन-कम क्या है ? वे यह क्यों भल जाते हैं कि हमारा हिन्दस्तान जब याजाद हुया तो उस वक्त उसकी ग्राबादी 35 करोड थी। ग्राज इस देश की आबादी 70 करोड है। अमेरिका जिसका क्षेत्रफल हिन्दस्तान से चार गना ज्यादा है उसकी खाबादी 22 करोड़ है। रूस जिसका क्षेत्रफल हिन्द्स्तान से सात गुना है। उसकी आवादी 24 करोड़ है और हिन्दस्तान जिसका क्षेत्रफल ग्रमेरिका से एक चौथाई है उसकी भाबादी 35 करोड से बढ कर 70 करोड़ हो गयी है। जब देश की नता श्रीमती इंदिरा गांधी ने परिवार नियोजन. पाप लेशन पालिसी यद्ध-स्तर पर चलाई, तो जनता पार्टी की 1977 की विजय, श्राप याद

रिखये कि उस पापलेशन पालिसी को युद्ध स्तर पर लाग कराने के कारण ही इंदिरा गांधी चनाव हारी थी। यह मत समझिये कि भापके-कारनामों के कारण वे हारी। ग्रापने नस बंदी श्रौर नजरबंदी की झठी कहानियां गांव-गांघ चौर गली-गली फैलाकर इन्टिस गांधी को सत्ता से हटाया । इस लिये क्या द्याप ग्रभी भी सच्दीय नीति पर चल ने के लिये तैयार हैं या हमेशा ही टकराव की राज-नीति चलाना चाहते हैं, कन्फंटेशन की पालिसी को बढ़ादा देना चाहते हैं। ग्राप ग्रभी भी इसी नीति पर चलना चाहते हैं श्रापने देखा कि पंजाब में थोडी सी सरकार के खिलाफ उग्रवादी, राष्ट्रद्वीही ग्रौर देश घाती ताकतें उभर रही हैं। ग्राप उनके कान ने कान मिलाकर बातें करने लगे। जब आपने देखा कि ग्रासाम में इंदिरा जी के खिलाफ कुछ लोग विद्रोह करना चाहते हैं तो ग्राप उनके कान में कान मिलाकर चलने लगे। द्याप विरोधी दल के तमाम नेता ऐसे बन गये हैं कि ग्रगर 10 लाख ब्लैक मार्केटियस बोट वलब में मिलें तो ग्राप उनकी मीटिंग एडेस करने को वहां पहुंच जायेंगे। क्योंकि वे राजीव गांधी ग्रौर इंदिरा गांधी के खिलाफ इकटठा हुये हैं। उनको भीड मिलनी चाहिये, कहीं आग लगी हुई है दिखाई देनी चाहिये ताकि वहां पर पहुंच जाएं । मैं यह कहना चाहता हं कि प्रणव मुखर्जी जी के जमाने में हजारों की संख्या में जितने ब्लैक मार्कीटियसं, स्मगलजं, होईजं, एंटी नेश-नल तत्वों को गिरफ्तार किया गया 1976 में नसे खशी है कि प्रणव मखर्जी जो पश्चिम बंगाल के नेता हैं यहां पर मीजद हैं लेकिन उन हजारों लाखों राष्ट्र द्रोहियों को 1980 में छोडने और उनको नई ग्राजादी का खिताब देने का श्रापने फरमान जारी किया था। में यह पंछना चाहता हं आपकी क्या नीतियां हैं क्या सिद्धांत हैं ? इंदिरा गांधी का गनाह एक ही था, इंदिरा जी ने जिस मल्क में एक सई नहीं बनती थी उस मल्क को एटोमिक नेशन बनाया, इंदिरा गांधी ने इस मल्क की 22 हजार मील उगर स्पेस में इज्जत की स्नौर इस मल्क को ऊंचा किया। इंदिरा गांधी का अस्सेसीनेशन इसलिये हम्रा क्योंकि उन्होंने हिदस्तान को एटोमिक देश बनाया लेकिन साम्याज्यवादी ताकतों को यह बदस्ति नहीं हया। इसलिये उनका ग्रस्सेसीनेशन हया। उनका अस्सेसीनेशन इसलिये हम्रा क्योंकि

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वह तीसरी दुनिया की आवाज थी। इसिलये उनका अस्सेसीनेशन हुआ क्योंकि हिन्दुस्तान को उन्होंने स्पेस पावर बनाया। हिन्दुस्तान के लोग इस बात को मानें या न मानें परन्तु इंदिरा जी ने एक ही गुनाह किया था कि उन्होंने हिन्दुस्तान को एक डिग्नीफाइड नेशन के रूप में पेश किया था। याद रिखये जब एटम का विस्फोट हुआ था उस जमाने में आपको याद होगा जिन साम्प्राज्यवादियों की बात आप करते हैं कम्युनिस्ट पार्टी के नेता लोग वे साम्प्राज्यवादी देश बौखला गये थे और हिन्दुस्तान को डिस्टेक्लाइज करने की कोशिश की थी। तब इंदिरा गांधी ने इसी पार्लियामेंट में कहा था—

•'If India will not join the technological revolution, India cannot attain freedom."

इंदिरा जी ने कहा था एक बार हिन्दुस्तान ने परोप की भ्रीद्योगिक क्रांति में भाग नहीं लिया तो युरोप के कारखाने बनाने वालों न वैलगाडी के पहिये में लिपटे हिन्दस्तानियों को गलाम बना लिया । अगर हिन्दस्तान तक-नोकी कांति ने भाग नहीं लेगा तो हिन्दस्तान यपनी याजादी को नहीं बचा सकता है, इस लिये हमने एटम को तोडा है मगर हमने तोड़ा है तो लड़ाई के लिये नहीं, हमने तोड़ा है दवाइयों के लिये । हमने लडाई लिये नहीं तोड़ा हमने घर-घर में बिजली पहुंचाने के लिये तोड़ा है। हमने एटम को तोंडा है लड़ाई के लिये नहीं बल्कि भारत को गनितशाली, विकसित, समाजवादी बनाने के लिये और दनिया में भारत का मस्तक ऊंचा करने के लिये। इसलिये हमने तोडा है। यह हमारी एटोमिक पालिसो है, यही हमारी इंडस्ट्रियल पालिसी है, इसलिये हमने हिन्दस्तान को ऊंचा करने की कोशिश की। व्यादरणीय उपसभाध्यक्ष महोदय, मैं आपसे प्छना चाहता हं कि विरोधी दल के लोग किस नीति पर देश को चलाना चाहते हैं। हिन्द् स्तान एक डबलपिंग नेशन हैं। इंदिरा जी ने नान-प्रलाइंड कांफ्रेंस के नेता के रूप नें विकासगील देशों की ग्रावाज को उठाया विकसित और डवलपिंग इकोनोमी के बीच में जो डिसपेरिटी है उसको पाटा जाए, दनिया से गरीबी को हटाया जाए। ऐदिनिया वाली, या तो हथियारों को मिटाना होगा नहीं तो इ निया को यह एटोमिक हथियार मिटा देंगे।

यही तो इंदिरा गांधी ने कहा था। यही तो इंदिरा गांधी का दोष या। यही तो उनकी गलती थी मगर याद रखना विरोधी दल के लोगों इंदिरा गांधी जैसा नेता हिंदस्तान के इतिहास में, श्राने वाले इतिहास में दो चार सौ वर्ष पैदा नहीं होगा । श्राप चाहे जितनी ग्रालीचना करो चाहे जो भी कर लो। दुनिया के इतिहास में पुरुषों का तो बलिदान हुआ है, जैसस काइस्ट का क्सीफिकेशन किया गया, महात्मा गांधी को गोली मारी गई, मगर जब से पृथ्वी पैदा हुई है शायद किसी महिला का बलिदान एक ऐसी महिला का जो विश्व के पैमाने की महिला हो विश्व के इतिहास में यह पहली घटना है जेसस काइस्ट और गांधी की कतार में यह पहली महिला बलिदान के रूप में प्रस्तुत हुई । इतने बड़े विश्व के नेता के शादशौँ पर चलने की ग्रगर हिन्द्स्तान के लोग आज भी प्रतिज्ञा नहीं लेते हैं तो मैं नहीं समझता हं कि फिर क्या भविष्य होगा? हम श्रतीत को सामने रख कर भविष्य के सहावने दिन का निर्माण करना चाहते वाले ताकि ग्रान की भावी संतानें सुखी हों। इन्दिरा गांधी के दिल में आजादी की तहपन थी। उनकी ग्रांखों में देश बनाने का सहावना सपना था। वे भारत की गरीबी को 100 वर्ष भी दर नहीं कर सकती थीं मगर हिंदस्तान के करोड़ों -करोड़ गरीब जानते थे कि इंदिरा जी के दिल में एक तड़पन है हमारी गरीबी को मिटाने की, उनके दिल और ग्रांखों में सपना है हिन्दस्तान को शक्तिशाली बनाने का। यही कारण है कि चनाव में कन्या कमारी से लेकर काश्मीर तक जनता जाति भेद-भाव को छोडकर परे राष्ट्र की एकता की रक्षा के लिये राजीव गांधी के पीछे खड़ी हो गई। उसका कारण यह है। उसका कारण यह नहीं है. ग्राप जनघाती ग्रीर राष्ट्रधाती नीतियां चलाते हैं। मैं इसलिये कहना चाहता हं विरोधी दलों के नेताग्रों से ग्रीर साथियों से कि वे टकराव की राजनीति को छोडें वे नेमनल रिकंसिलिएशन की पालिसी को बढावा दें। हो सकता है कि कल ग्राप सत्ता में ग्रा जायें लेकिन ग्रगर ग्राप टकराव की राजनीति को लाने रहेंगे तो कभी भी ग्राप नहीं ग्रा सकते।

दीपेन घोष साहब ने कहा कि नबी सर-कार का डाइरेक्शन क्या है ? आपको

िश्रो कल्पनाय राध

मौजद रहना चाहिये । मैं बताता हं नयी सरकार का डाइरेक्शन है सोशलिज्म की स्था-पना. 20 पाइंट प्रोग्राम को इम्प्लीमेंट करना नयी एजकेशन पालिसी को बनाना, नयी टेक्सटाइल पालिसी को बनाना, हिंदुस्तान को एक सेल्फ रिलायंट देश बनाना । नयी सरकार का डाइरेक्शन है सातवीं पंचवर्षीय योजना का एप्रोच पेपर जिसे इंदिरा गांधी जी ने तैयार करवाया था ग्रीर जो है फड़, वर्क एण्ड प्रोडिक्टिवटी-यही दिशा है। राजीव गांधी जी जो देश के नेता हैं जो इंदिरा गांधी के उत्तराधिकारी के रूप में भारत के प्रधान मंत्री हैं उन्होंने कहा है कि हम ग्रपने पूर्वजों की चलाई हुई नीतियों पर चलेंगे। हम नान एलाइन्मेंट की पालिसी को परस्य करेंगे। अपने संविधान में जो उददेश्य है डेमोक्रेटिक, सोणलिस्टिक और सेक्यलर राज्य बनाने का, हम उस नीति पर चलेंगे।

यहां माडनारिटीज की बात की जाती है। में यहां पर ग्रापके सामने कहना चाहता है कि यह इंदिरा गांघी, जवाहर लाल नेहरू ग्रीर महात्मा गांधी जी की ही फिलासफी है, उन्हीं की पोलिटिकल फिलासफी है । उन्होंने आजादी के पहले तय किया था कि वतन सबके लिये है । हिंद, मुस्लिम, सिख, पारसी, ईसाई सबका देश है। अशफाकल्ला इस मल्क की श्राजादी के लिये ही फांसी पर चढे। इसी तरह राम प्रसाद विस्मिल, चन्द्रशेखर आजाद, खदी राम बोस भी इस मल्क के लिये फांसी पर चढ़ । यह सबका मुल्कहै । यह सरदार भगत सिंह का देश है ग्रीर यदि सबका मल्क है तो जब यह मल्क आजाद होगा तो यह सभी धर्मों का, जातियों का मल्क होगा। लेकिन अंग्रेजों के बहकावे में धाकर हिन्द स्तान की मुस्लिम लीग ने, कम्यनिस्ट पार्टी ने हिंदस्तान के बंटवारे का समर्थन किया। उपसभाष्यक्ष महोदय, बंटवारे के बावजद भी जवाहर लाल नेहरू ने, इंदिरा गांधी ने उन्हीं नीतियों को चलाया जो ग्राजादी की लडाई क दौरान हमारे नेताओं ने तय की थी । ग्राप द नियां में कोई ऐसा देश बता सकते हैं जहां माइनारिटीज की इतनी इज्जत हो । क्या माइनारिटीज की कोई इज्जत पाकिस्तान में है ? क्या माइनारिटीज की कोई इज्जत बंगला देश में है, स्रमेरिका में है, ग्रपने को सभ्य कहलाने वाले ग्रीर चार सी वर्षों की सभ्यता पर गौरव गाथा गाने

वाले ग्रमेरिका में कालों की क्या इज्जत है ? इंगलैंड में आइरियों की नया इज्जत है? रूस के अन्दर करोडों मसलमान रहते हैं। कम्यनिस्ट व्यवस्था है लेकिन इस व्यवस्था में क्या कोई मुसलमान कभी प्रेसीडियम का मेम्बर बना, कभी बाइस प्रेजीडेंट या प्रेजीडेंट बना । चीन में माइनारिटी की क्या इज्जत है वहां करोडों मसलमान हैं लेकित उस कम्यनिस्ट व्यवस्था में किसी मसलमान को कोई पोलिटिकल रिस्पेक्टिबिलिटी मिली ! क्या रूस में मिली जो ग्रंतर्राष्टीय सर्वहारा का नारा देता है क्या वहां किसी भी माड-नारिटी को रिस्पेक्टिबिलिटी मिली । यह हिंद्स्तान है जहां जबाहर लाल नेहर ने गांधी ने, इंदिरा गांधी ने माइनारिटीज को इज्जत दी । इंदिरा गांधी जी ने तो जितनी इज्जत माइनारिटीज को दी उतनी दनिया के इतिहास में किसी भी नेता ने किसी भी माइनारिटी को नहीं दी। यहां इंदिरा गांधा जी 16 वष तक भारत की प्रधान मंत्री रही ग्रॉर डा० जाहिर हसेन, फचरूदीन यली अहमद भारत के राष्ट्रपति बने । पहली वा इन्हिरा गान्धी जो न माइनारिटी के व्यक्ति को हिंदस्तान का चीफ जस्टिस बनाया । इंन्ट्रिश गांधी जी ने मानेकका को कमीडर इन चीफ बनाया । इंदिरा गांधी जी ने 6-6 प्रदेशों में ऐसे व्यक्तिया को मख्य मंत्री बनाया । इंदिरा गांधी जो न फिर ग्रव माइनारिटी के व्यक्ति ज्ञानी जल सिंह जी को भारत का राष्ट्रपति बनाया। इंदिरा जी ने सिक्ख, मस्लिम, ईसाई, पारसियां को पोलिटिकल, इकनामिकल, सोगल लाइफ में ह इएस्ट प्रोयोरिटी देने की कोणिण की रिस्पेक्टेबिलिटी देने की। कोणिण की-जो हिम्मत नेहरू जी ने भी नहीं की थी। अपने 17 वर्ष के कार्यकाल में माइनारिटीज को इज्जत दे सकते की बात जवाहर लाल नेहरू की कांग्रेस ने नहीं की उसमें प्रतित्रियावादी ताकलें इतनी ताकत में थीं कि जवाहर लाल नेहरू की नहीं चलने पाती थी। जो इज्जत जवाहर लाल नेहरू जी नहीं दे सके वह इज्जत हमने माइनारिटीज की दी दीपेन घोष जी। इन्हीं शब्दों के साथ में श्राप से कहना चाहता हं कि श्राप ज्योति बस ग्रौर नम्बदरीपाद जी से कहिये कि वे हीं नीतियों का समर्थन करें जो इंदिरा गांधी, जवाहर लाल नेहरू या ग्राजादी की लड़ाई के पहले के नेताओं ने, हमारे पूर्वजों ने चलाई थी ग्रीर वे राष्ट्रीय मतैक्य, नेशनल रिकंसोलियेशन के माध्यम से भारत की गरोबी हटाने के काम में हमारे राजीव गांधी जी की सहायता करें। इन्हीं शब्दों के साय उपसभाध्यक्ष महोदय, मैं राष्ट्रपति जा के अभिभाषण का समर्थम करता है।

Motion of Thanks on

SHRI R. MOHANARANGAM (Tamil Nadu): Mr. Vice-Chairman, Sir, I am very glad that I am given an opportunity to speak on the Motion of Thanks on the President's Address .today. Sir, I was carefully listening to the speech of Mr. Kalpnath Rai. And I am given an opportunity to listen to his speech for the first lime on the floor of the House. All the time so far he was managing the others as to when to speak and where to speak. Now, he started speaking before us. And also, Sir, this is for the first time in the last seven years that I am speaking on the President's Address without seeing the face of our former Prime Minister, Mrs. Indira Gandhi.

Sir, I was listening to the speech of my friend from the Communist benches wherein he pointed out about the poverty-line and how far our country has failed io reach the goal. And they have mentioned it in their own style.

Sir, as far as my position is concerned, if my memory does not fail, the population of this country in the year 1947 was 35 crores whereas the population of this country now is only 75 crores. Not only have we increased the population from 35 crores to 75 crores but we are also producing every year nearly 1.5 crores of people which is equivalent to Australia. That means, we are expected to protect and preserve 1.5 crores of population every year. No democratic country in (he world can come forward to challenge our country in that respect. Our India alone can preserve the entire 75 crores of people. Of all democratic countries in the world, only India under the leadership of our former Prime Minister, Mrs. Indira Gandhi, was in a position to tackle this problem and not any other country.

Secondly, Sir, in the Presidential Address, they have very clearly mentioned about the tragedy in Bhopal and the results of the elections held recently. On these points, I agree with the hon. Mem-belonging to the ruling party. I was

also a part and parcel of the Congress party just before the elections. Even now, even though I sit in the Opposition, I know fully well that you will not accept me as a member of the Opposition party, and my ruling party members also will not accept me as a member of the ruling party. I am in between. Sir, neither I belong to the Opposition nor I belong to the ruling party.

Sir, here I want to say a few things about the President's Address...

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Mohanarangam, you are in the Tri-sanku Swarga.

SHRI R. MOHANARANGAM: Sir, my friend points out that I am in Trisanku Swarga, and he was in the same position for more than six years when he was with the Congress party. Out of his personal experience, my friend Mr. Gopalsamy is pointing out all these things.

Sir, what I want to point out here is that they have got a majority. They have got 400 Members on the floor of the Lok Sabha. Here also they have got the majority. I do not know the reason for introducing the Antidefection Bill. The hon. President has also mentioned about the Anti-defection Bill. seems that they are going to introduce this Bill shortly on the floor of the Parliament I do not know anything about what exactly is the stage at which the matter stands at present. I do not know the urgency of moving that particular Bill in the Parliament after the elections and that too within a week. They say that it is for the safety of the country. They say that it is for the safety of the nation. They say that it is for the safety of their party. They say that it is for the safety of all the parties. Sir, I was j very carefully going through the provisions of the Anti-defection Bill, the main features which were published just two [clays back in almost every leading news-j paper of our country. There it has been pointed out that if the leader of a party sends a person who is a Member of Parliament or a Member of the Legislative Assembly out of the party, automatically the membership of that person from the Parliament or the Assembly ceases.

But what will happen when there is an unscrupulous leader? Of course, we have

[RAJYA SABHA]

[Shri R. Mohanarangam]

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very good leaders now. Mr. Rajiv Gandhi is there. So many persons are there. But suppose, Mr. Kalp Nath Rai becomes the Prime Minister of this country. What will happen? According to his will and pleasure, he can send anybody out of his party. If a partyman happens to be a Member of the Lok Sabha or the Rajya Sabha, automatically, his membership will cease. I have seen the other provisions also of this Anti-Defection Bill. It is also said here that when an independent Member who has been elected to the Lok Sabha or Rajya Sabha or as an MLA or MLC, by the voters of his constituency, when he has come out with fine colours on his own merits, joins a political party, his membership will automatically cease. Where is democracy? I do not kno* what for this Anti-Defection Bill has been brought forward. If at all they have confidence in their own Members, if at all they have confidence in the members of the Congress Party, I do not see any reason for bringing in this Bill just within a week. I would have understood if it had been brought forward, say, after six months or one year. When there is any split, when there is any threat of any dissident activity cropping up, there can a good reason for bringing forward such a Bill. Now, not even a week has passed. I do not know the exact reason for bringing forward this Bill now. If this Bill is passed, a time will come when all the political leaders in this country, irrespective of the political affiliations they have irrespective of the political parties to which they belong, will automatically become dictators. We cannot always have good leaders like Mrs. Gandhi. We cannot always have good leaders like Mr. Rajiv Gandhi. We cannot always have good leaders throughout this century. As I said, 1 do not see any urgency for bringing in this Bill at this moment.

Sir, mention has already been made about the Sri Lanka issue. My friend, who has seconded the Motion, has clearly mentioned about this. Sir. I am a person who is residing nearer to Sri Lanka area, namely, Tamil Nadu. I know what exactly are the things going on in Sri Lanka, what

are the ethnic conditona prevailing in Sri Lanka. Just two weeks back, we have captured a boat with seven crew. In thi* region, not only the Americans, but the Chinese alto have come up to stabilise their position. If a foothold is given in this region to the Americans and the Chinese, with their present intentions and their present motives, a time will come when this region will become a centre of activity by the Americans as well as the Chinese. That is why, I would strongly plead that we should take necessary action when we see such conditions prevailing in Sri Lanka. Sir, so many discussions siw s have taken place on Sri Lanka. Six month ago, myself and others were very vigorously discussing about this. Sir, the Indian ladles, particularly, the Tamil ladies who are residing in the northern part of Sri Lanka, have erased their tilak on their forehead just to show that they do no" belong to the Tamil community but to the Sinhalese community. They erased their tilak from their forehead just to show that they have changed theniselve-from Tamil to Sinhalese. This is because Slahalese women do not have tilak on their forehead. But in India, especially married ladies will never arase the tilak from their forehead. But the Indian ladies in Sri Lanka started erasing the tilak from their forehead to show that they belonged to the Sinhala community. Such conditions are prevailing there.

Sir, the President, in his Address, has said that there will be a new educational policy. I do not know what exactly is meant when they say there will be a new educational policy. They want to introduce a common educational policy throughout this country. We have our educational policy in Tamil Nadu. Likewise, Delhi has got its own educational system. In some States, like Andhra Pradesh, they have the three language formula. Whereas, in Tamil Nadu, we have the two language formula. Sir, I come from the southern part of the country. As far as the educational policy concerned, I do not believe in the Congress Party or the Janata Party.who have ruled this country, or in the Communist Party or in any other party. As far as

tbe question of language and educational policy are concerned, tbey are all one.

I have seen on so many occasions. whenever we have discussed the educational policy, irrespective of political affiliations all people belonging to tha Hindi-speaking areas have joined together to attack us. Not in the sense that they attack us physically but in the sense that they have always opposed us. I do not believe anybody here, whether he, belongs to the Congress Party or to other party. Once they belong to a Hindi region, they will never support our educational policy. We have got our two-language educational policy. We have our own educational system. There was a time and still I feel that our Madras University produces first-class and wonderful graduates than any other graduates of the whole of this country. Likewise, we have still preserved our educational system, and standard but I do not know, what has happened to our authorities? I do not know in which manner they want to have a new educational policy, in what language they are going to introduce the new educational policy. Will it be in English? If I say that English is to be introduced for the entire educational policy of the country, you people will not agree because you will come forward and say that English is a foreign language and that is why you do not want to introduce English for the entire educational policy of this country. I too agree. It may be a foreign language even though you say that the Anglo-Indian community is Indian community. But we have our own educational policy. We have our Tamil language, the hoary language. We actuually do not know when it was born and for how long we have that language. With that fine language we have taught civilization to the whole world. We have taught so many sophisticated things to the entire world. And when we are having such an educational system. I do not know why a new educational policy. I do not know what exactly fhe provisions of the new educational policy are going to be introduced on the floor of the Parliament.

Sir, the President has mentioned about the provision of free education for girls

up to the end of higher secondary stag* I enitrely agree with that, I welcome it. I may also like to tell you that in m> State we have already introduced free education for all the girls who are studying up to a graduation level. This was introduced by us four years back. What you are going to do now has been already done by us. We have already introduced mid-day meals Scheme, nutrition meals scheme. For these schemes we are spending more than Rs. 200 crores every year. Through you I ask our Minister concerned to give us at least 50 per cent of the total expenditure because we have already implemented what they, in fact, want to implement now in other parts of the country.

I do not know what has happened to our friends here who have been thrilled with the setting up of a Central Ganga Authority. They want to purify the Ganga.

The President's Addx ess says:

"My Government are establishing a Central Ganga Authority to stop the pollution of the Ganga. The Ganga is no ordinary river. With it are bound long memories of our past, our song and poetry and our search for Truth."

Not only that, it is further said:

"A clenaer Ganga is thus a matter of the deepest satisfaction to our people."

If we clean our Ganga that will definite" satisfy our people. If you do not clean the Kaveri, that will not give sympathy to our people. You have to concentrate only on the Ganga, you cannot concentrate on the Krishna or the Kaveri. You cannot concentrate on the Palar river. Already I have mentioned on the floor of the House on *so* many occassions that all the rivers should be nationalised. Even in the year 1950 thei* wa3 a scheme for the Ganga-Kaveri link. (*Interruptions*). To understand what you are going to speak.

SHRI P. N. SUKUL (Uttar Pradesh): A few dips in the Ganga are very necessary for you.

SHRI R. MOHANARANGAM: 1 know a lady by the name Ganga. I am very much interested in that.

SHRI P. N. SUKUL: Then you take her to the Ganga.

SHRI R. MOHANARANGAM: Ofcay, Sir. So, Sir, they said that Rs. 1500 crores are sanctioned for tne Uanga-Kaveri link. Afterwards they said that the sanction has gone up to Rs. 3000 crores. Now instead of spending this amount, if you spend just Rs. 50C crores tor the entire Ganga-Kaveri link, not onljr tbe pollution problem but the entire irrigation problem of the country would be solved.

Again, a mention has been made about high importance to be given for the preservation of the cultural heritage. There is a department in our country called the Archaeological Department. Whenever we say that we have to modify certain things which are ancient they come forward and say: "you should not touch it." In my area (viz) Kanya Kumari, you find that it is an area where you see the three seas kissing each other. You can see the waves of the three seas in different colours. You can see the different colours of the sands also. We wanted to spend Rs. 35 crores on a master scheme there. We sent the proposal to the Government of India. It was accepted long ago-nearly ten or fifteen years before. When we came forward to implement it through our State's Department they said: "you should not touch this, you shoud not touch that." ry thing they have spoiled. For the past ten years we have not been able to implement the master scheme for Ramesh-waram, the master scheme for Mahaballi-puram and the master scheme for, Ooty, f do not know the stage at which the mat-ler stands for all the three schemes.

Sir. a very important thing fias been mentioned in the President's Address. He lias mentioned that the textile industry is in a poor state of health and the problem needs immediate attention. Next to agriculture textile industry gives employment oportunities to lakhs and lakhs of people, especially in Rajasthan, Maharashtra, Gujarat and Tamil Nadu. There was a

time during Congress partys rule, especially in my State, when almost all the officers used to be khadi dressed. There Vas an order that even IAS officers and ether officers should use khadi dress. I do not know how many officers ars nowadays using Khadi dress. Likewise we had given orders for the use of handloom dress.

SHRI V. GOPALSAMY: Now more khadi is sold after the election results in our State.

SHRI R. MOHANARANGAM: Of course, sometimes some party will come to power. This time our Congress Party has secured 62 Assembly seats in Tamil Nadu and my friend is right in one way. I do not know wberefrom they got all these khadi dresses, but when results were announced, the next day I found thousands of people wearing khadi dresses, just wandering in the streets. But that is quite a different story.

There should be an order, that we should not purchase polyester dress, we should not purchase foreign cloth but only handloom dress and khadi dress should be used by the citizens of this country. Only then we can implement this scheme.

SHRI LAL K. ADVANI (Madhya Pradesh): What shirt is this?

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): It is 100 per cent polyester

SHRI R. MOHANARANGAM: When I say most of the people are using only polyester, I including myself.

MISS SAROJ KHAPARDE (Maharashtra) Mr. Mohanarangam, are you wearing handloom?

SHRI R. MOHANARANGAM: That is what I am telling, Madam. Knowing fully well that you will definitely 'raise this question, I have said that I am wearing polyester. This is handloom polyester. You should understand that. I have been in politics for the past 30 years ¹—from my nineteenth year. So I know, what questions will come when I speak on

khadi. Really we are not in a position to give employment opportunities to the people who are involved in the handloom industry. The powerloom and jet-loom have already come. These jet-looms and powerlooms have spoiled the entire handloom and khadi industry. So the Government should take proper steps to girs encouragement to the textile industry.

Finally I would like to add one more thing. 1 just now mentioned about the President's Adress that I cannot entirely blame the ruling party. The ruling party is somewhat responsible for bringing about unity and integrity of the country. They have come to power not because their party is very strong but because the people of this country thought that this is th© only party which can give a very stable government. That is the reason why they came to power. So I request through you, Sir, the authorities to see that the aspirations of our citizens are fulfilled in a proper way. Their ambitions should be fulfilled, for which I request the Ministers concerned to take proper steps. There should be some joint responsibility for implementing this document which is an important document as the President's Address outlines what the Government is going to implement.

With these words, I once again support this Motion of Thanks for the President's Address. Thank you.

SHRI K. VASUDEVA PANICKER (Orissa): Sir, thank you for inviting me, I :and in support of the Address made by the President of India. I would like to throw light on three aspects—(I) Agriculture and agricultural philosophy m India, (2) Industry and the purpose of industry in India, and (3) The problem of law and order as distinguished from violence designed by political motivation.

Sir, the Government headed by Mrs. Gandhi since 1980 till October 31, 1984which was obviously the best Government this country has seen ever since 1947— has made history in the matter of production of foodgrains in India. In 1980 when the total production of foodgrains was 109' million tonnes, in 1984, by the time when Indiraji was passing away, the total pro-

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duction of foodgrains in this country rose to 152 million tonnes, that is, adding almost half of the total production of 1980. This larger production, this high production of foodgrains in this country is the result of a Green Revolution spearheaded by the Congress Party as well as the visionary that was Mrs. Gandhi who wanted to redeem the poor people of this country from the poverty and destitution in which they have been living for so many years. At the same time, the simple fact that the previous Government headed by Mrs. Gandhi could make a Green Revolution as well as make history in the matter of production of cereals, has also shown one thing, that it is somethnig dialectical in the sense that she could put a stop to the food politics of the western imperialist forces.

Twenty years before when Pandit Jawaharlal Nehru, the architect of modern India, had been trying to lay down the infrastructure for building up an agricultural edifice for this country, when he was facing the problems of drought and famine and also facing the problems of shortage of finances in this country, when the people at that time—20 years ago-were in a bad shape and were not able to eat anything for the moment, when the people at that time—during Pandit Jawaharlal Nehru's time-were about to the, then the Government led by the architect of modern India, Pandit Jawaharlal Nehru, had no option but to go to the western world with a bowl requesting for food. At that time when the people of this country were suffering and starving for food, then the western world which was producing wheat and rice .in larger quantities, when they were having sufficient stocks, they, with the motive of making exorbitant profit, told Pandit Jawaharlal Nehru, the then Prime Minister of India, "Okay, we are ready to give you wheat, whatever amount you 'want, but the thing is that you have to purchase on our own terms.' Now the same western world is trying the politics of food in Africa, in the Latin American countries and also in the Asian countries. Ind.ira Gandhi io!d the western world, Indira Gandhi told the entire world, that the politics of food was not going to operate on the soil of India. "India will produce, by sheer dint of ability and exertion of the people of India, sufficient quantity of

[Shri.K. Vasudeva Panicker] food materials for the living of the people ot India." And Indira Gandhi had shown the way. That was how Indira Gandhi, by the end of 1984, showed to the entire world tha: India was standing on her own legs in the matter of food production. 6 P.M.

Ther* is another aspect in the matter of food production, which we have consider. The Congress Party had made the Avadi Resolution. The Congress Party had made the Karachi Resolution. All these Resolutions were in the perspectives and statements of Mahatma Gandhi of India, the greatest revolutionary the world has seen, that land must go to the tiller. The Congress Party and the present Government led by Shri Rajiv Gandhi who has opened a new era for this country, have to restructure the land-owning system in the country. At the moment for further production, substantial production, of agricultural materials and foodgrains in the country, it is not only enough that we give the infrastructure by giving more water and manure and other facilities but it is also equally necessary that we have to put an end to the system which is trying to sustain and which is crumbling, and that system is the feudal system or the absenteelandlord system in the country. Eighty per cent of the arable land in the country is still in the hands of 20 per cent of the people in this country, and still again a majority of that arable land is still in the hands of two per cent of the people in this country. So long as the landlords, the feudal lords in this country are having control over the land in this countiy, the food production will be always in difficulty despite the fact that we have made the infrastructure. In order. to rebuild a new society, in order to take this country into the dream world cf Indira, in order to take India into the dream world of Jawaharlal Nehru and. Mahatma Gandhi, it is necessary tuat the present generation and also for the present Government and our beloved leader, Shri Rajiv Gandhi to restructure the entire land-holding system, to restructure the entire land-owning system in the country. The tiller of the land has to get

ihe land, add ihe tiller of the land should be the owner of the land. The tiller of the land should be the possessor of the land. As Mahatma Gandhi said, the land in this country is the land of Gopal, and Mahatma Gandhi said that Gopal means God. God has no distinction between 'A' and 'B'. So, the entire land in this countiy, whether it is arable or not arable, is the property of Gopal. That means it is the property of God. That means the properly of the society of India. That means it is the property of 70 crores of people who are working, who are living on the soil of India. Indira Gandhi, under her leadership, by putting an end to the western world's politics of food, has redeemed this country from the destitution and the indignation this country has been living in.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Mr. Panicker, how long will you like to speak?

SHRI K. VASUDEVA PANICKER: If you permit me, I will go for another ten minutes.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): This is his maiden speech.

THE VICE-CHAIRMAN (Shri Santosh. Kumar Sahu): You please continue, Mr. Panicker.

SHRi K. VASUDVA PANICKER: So,

it is necessary in the larger interest of the people, as also in the interest of the society that we have to completely restructure the present land-owning system that will ultimately give opportunity to downtrodden millions of the country to go to the field and work. Now, at the moment, the landlord is asking him to go or not to go to the field at his terms. This is not permissible any longer.

And the second point I would like to discuss is regarding the industrial policy. The industrial policy in the Indian context or we as a country which is trying to become a socialist country, should be not one activated for the purpose of making profit but it should be a policy which

^noilld be one for production of wealth, the wealth which will percolate down to the grassroots people, to the villages in this country. For that purpose, it is because of that alone, because of that perception and vision alone that Pt. Jawaharlal Nehru years back, ever since he took over as the Prime Minister of this countiy, brought what is called the public sector industrial system, under which we can go forward and under which we could establish that we are among the ten industrially developed countries of the world. On the one hand, we have to increase the public sector industries in this country to bring more basic industries so that there can core and never be any threat from any other source any sector. At the same time, there should be another dialectical aspect regarding this industry which should not be overlooked, whether it be in the public sector private sector or any other sector. What is the meaning of establishing an industry? The moment you establish an industry in a country, it equally gives an opportunity for the diffusion of a new consciousness— a consciousness that is being created in the mind and heart of the working class of this country. India is a land of the working classes, whether they are in the agricultural field or in the industrial field. When thousands industries can come up in India, that means in multiplication, it is giving an opportunity for hundred and thousands of poor people who are unemployed at this moment in this country. So long as the Government are not in a position to unearth the blackmoney and the dead capital in the hands of the monied people, it -cannot solve the unemployment problem completely. The Government should also give an opportunity for the private sector management to progress. The people who are having the dead capital, gold and other ornaments should come forward and invest money in the industrial sector. I know that even if the Government encourages the monopoly houses in this country, because of the fact that public sector and the Government are powerful, institutions the monopoly houses will not be in a position to dictate terms. After' 25 years these monopoly houses in India, are not going to survive, whether it is Tatas or Birlas. When the

people who are working in the public sector and private sector gain the necessary consciousness or necessary awareness of their rights these monopoly houses will disappear automatically. Then, I think, that these working class will nationalise the private sector industries and the monopoly houses in this countiy. So, for that purpose when we formulate the industrial policy we should give equal opportunity and outlet for the debt money and capital to come to the surface which will be channelised ultimately to the private sector industry, and which in turn say after 15 or 20 years will be nationalised and taken over by the people of this country.

The third point which 1 wanted to discuss here is law and order as distinguished from terrorism motivated by political designs. We know about the problems that arose in Assam and Punjab. These problems are not of law and order. These problems were created by the conspiracy of a vested interest which is floating around the entire world. Those forces are trying to destabilise our country; and trying to cut this country into too many pieces. They are trying to open their own market on the soil of India. What is the crime that Mrs Indira Gandhi has don:? If at all the crime is, that Mrs Indira Gandhi had stood as Himalayan mountains against the onslaught of the capitalist and imperialist forces. These forces wanted to destabilise our country. These forces wanted to divide our country into many pieces to open their market on this soil. This conspiracy has not been hatched in the year 1984. This conspiracy had been hatched in 1947 when those people who were the overlords of the people of India, who were sitting over the shoulders of the people of India, did not want to vacate this country but who, because of the call of Mahatma Gandhi, and Pandit Jawaharlal '*Nehru ifor free^ dom struggle, had to leave this country. They said, «"Okey, we are going because you are asking us to go away, but we will see that one day your country is dismembered and destroyed into pieces. That conspiracy hatched in I947, whose nucleus has been carried over for decades, has been tried to be implemented in

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But to the luck and fortune of the people of India, Shri Rajiv Gandhi, who has opened a new era of development and progress, who has given the promise of taking this country from the 20th century into the 21st century, has disturbed those people and has told those people that the 70 crores of people of India are standing united, despite the feet that the entire monopoly interests of the world are icy this country. Under the new leadership of Shri Rajiv Gandhi, this country will be going ahead. Also under the leadership of Shri Rajiv Gandhi this country will show to the entire world that this country is not gradually proceeding to the 21st century but that this country, that is called Bharat, that is called India, is very rapidly making its strider towards the 21st century. And under Shri Rajiv Gandhi, this country will grab its place among the most developed and advanced countries of the world. For that purpose, the people of this country have given a

massive mandate to Shri Rajiv Gandhi which Pandit Jawaharlal Nehru and Shrimati Indira Gandhi had not seen. That massive mandate is a totalitarian mandate for Shri Rajiv Gandhi, not for anything else but for taking this country forward to make it an industrially glorious India, an agriculturally glorious India, to make India a glorious nation which was the dream of Mahatma Gandhi, which was the dream of Pandit Jawaharlal Nehru and for which Shrimati Indira Gandhi has been assassinated. Thank you very much.

THE VICE-CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Congratulations on your maiden speech. The House is adjourned till 11 A.M. tomorrow.

> The House then adjourned at thirteen minutes past six of the clock, till eleven of the clock, on Tuesday, the 22nd January, 1985.